

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH,
NEW DELHI**

ORIGINAL APPLICATION (Suo-Moto) No. 61/ 2024

IN THE MATTER OF :

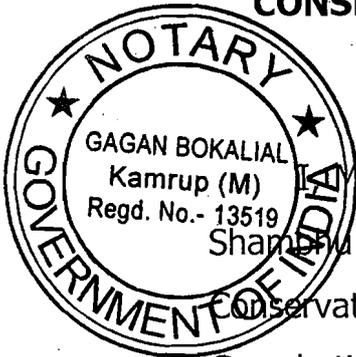
In Re : News item appearing in
The Northeast News dated 25-12-
2023, entitled – “Assam PCCF M K
Yadava accused of illegally
clearing protected forest for
Commando Battalion” .

IN THE MATTER OF :

An affidavit-in-opposition filed by
Shri M. K. Yadava, Principal Chief
Conservator of Forest, Assam.

Mahendra Kumar Yadava
Principal Chief Conservator of Forests
Head of Forest Force, Assam
Panitabari, Guwahati-37

**AFFIDAVIT-IN-OPPOSITION FILED BY SHRI M. K. YADAVA,
PRESENTLY HOLDING THE POST OF PRINCIPAL CHIEF
CONSERVATOR OF FORESTS & HEAD OF FOREST FORCE,
ASSAM.**



I, Mahendra Kumar Yadava, aged about 59 years, son of Late
Sham Singh Yadava, presently holding the post of Principal Chief
Conservator of Forests & Head of Forest Force, Assam, and posted at
Guwahati, in the district of Kamrup (Metro), Assam, do hereby
solemnly affirm and state as under.

[Signature]

GAGAN BOKALIYAL
NOTARY
Guwahati, Kamrup (M)
Regd. No.- 13519

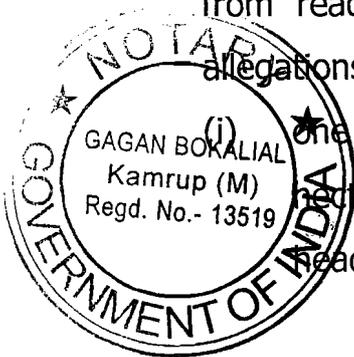
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1. That, I being the Principal Chief Conservator of Forests & Head of Forest Force, Assam, and being duly arrayed as one of the respondent in the present Original Application (Copy of the news publication), and, also, being well conversant with the facts and circumstances of the case, I am competent to swear this affidavit. A copy of the Notice dated 11-01-2024, issued by the National Green Tribunal, Principal Bench, New Delhi, along with copy of the Original Application (Copy of the news publication), has been served upon the deponent herein and after going through the same, I have understood the contents thereof. Save and except which have been specifically admitted in this affidavit, all other averments made in the Original application (Copy of the news publication) may be taken to have been denied and disputed by the answering respondent.

2. That, save and except which are the matters of records which have been specifically admitted hereinafter all other averments made in the Original Application (Copy of the news publication) may be admitted to have been denied and disputed.

3. That, from perusal of the Original Application (Copy of the news publication) it transpires that the said news publication has been prepared on the basis of a complaint filed by "an environmental activist", before the Ministry of Environment, Forest & Climate Change (MoEF&CC), against the deponent herein and, as it appears from reading of the news publication, basically raising 4 (four) allegations and accusations, which are as under :

(i) One Assam Government's top forest official illegally diverted 44 hectares of protected forest land for a Commando Battalion headquarter in Barak Valley,



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- (ii) mandatory procedures under the Forest (Conservation) Act, 1980, has been bypassed, to grant permission for the construction of the 2nd Assam Commando Battalion Unit headquarter, inside the Inner Line Reserved Forest (ILRF) in Hailakandi District,
- (iii) despite being protected status of the area, the Divisional Forrest Officer (DFO), Hailakandi, with the "alleged" backing of the deponent herein, as PCCF & HoFF, granted permission to handover 44 hectares of forest land for the project, and
- (iv) the deponent herein "misleadingly interpreted" the Forest Conservation Act and wrongly classified the Commando unit as an activity "ancillary to forest conservation" to justify the diversion and that the deponent herein failed to consult the State or Central Government, as mandated by law, before granting such permission.

The deponent herein categorically denies all the above allegations and accusations by submitting that none of the allegations and accusations are based on any materials and accordingly, are incorrect.

4 That, denying the allegation No. (i), as above, the deponent herein begs to state that – no illegal diversion of 44 hectares of forest land has been done. Only for the purpose of setting up camp for the Commando Battalion, which was created for protection of the Inner

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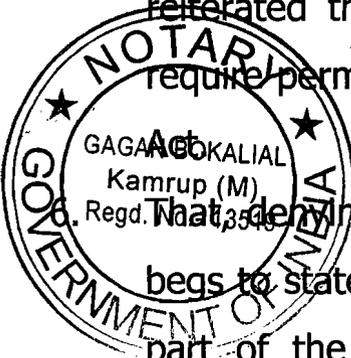
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Line Reserved Forest, the space was allowed, as per the decision of the Hon'ble Cabinet of the Government of Assam, along the Assam-Mizoram border, which is under severe threat in the form of encroachment from the people of State of Mizoram, a neighbour State with long history of border dispute and encroachment.

5. That, denying the allegation No. (ii), as above, the deponent herein begs to state that – no mandatory procedure under the Forest Conservation Act, 1980, has been bypassed and/or violated to grant permission for the construction of the Assam Commando Battalion Headquarter inside the Inner Line Reserved Forest in Hailakandi district. The Forest Conservation Act, 1980, has adequate provisions for any work which is ancillary to conservation and the Commando Battalion, which is an "Operation Battalion" and which is not a regular law and order, enforced battalion, has been set up only with the sole objective of protection of the Inner Line Reserved Forrest, solely on the request of the DFO, and Superintendent of Police, Hailakandi, made to the Director General of Police, Assam and considering the ground realities are stated and explained in the affidavit. It is further reiterated that the forest protection and ancillary activities do not require permission of the State or the Central Government under the

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Act. That denying the allegation No. (iii), as above, the deponent herein begs to state that – there is no question of malafide intention on the part of the DFO and PCCF & HoFF, in allowing the Commando Battalion to be set up inside the Inner Line Reserved Forest, which has been set up only for the protection of the Inner Line Reserved Forest and stopping further encroachment and aggression from Mizoram side as the sole objective.

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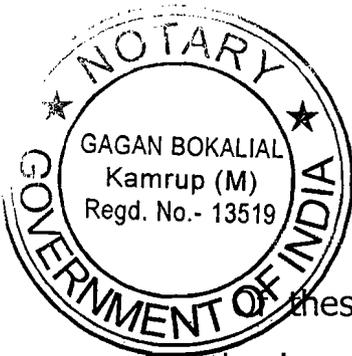
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7. That, denying the allegation No.(iv), as above the deponent herein begs to state that - Explanation (b) of Section 2 of the Forest (Conservation) Act, 1980, clearly states that - *"..... but does not include any work relating or ancillary to conservation, development and management of forests and wild life, namely, the establishment of check posts, fire lines, wireless communications and construction of fencing, bridges and culverts, dams, waterholes, trench marks, boundary marks, pipelines or other like purposes."*

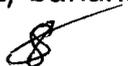
The camp that has been set up with in the Inner Line Reserve Forests, only for the purpose of protection and conservation of forests.

In this regards it is pertinent to mention that most of the Reserved Forests of Assam are located along the inter-state border of Assam- Mizoram, Assam Meghalaya, Assam Tripura, and international borders with Bangladesh and Bhutan.

Copy of a Map showing the Reserved Forests in the Inter-State border of Assam is annexed herewith and marked as **Annexure-I**.



At these borders the forests along Assam-Mizoram, Assam-Nagaland and Assam-Arunachal are mostly impacted, where State sponsored aggression from the counterpart States, in blatant violation of Forest Conservation Act, 1980, are occurring in forms of clearing of forest cover, establishment of villages, construction of roads, bridges, culverts, communication line, power line & irrigation channel while also planting of betel nut, banana, oil palm and other commercial crops.


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In this regards various Newspaper reports/articles, showcasing the above problem, can also be referred to, some of which are as follows :

(i) Newspaper Reports :-

As per the report of the **Assam Tribune**, dated **28th June, 2021**, tension erupted along the Assam-Mizoram border in Hailakandi district due to alleged encroachment by Mizoram residents, prompting a response from local authorities. The incident raised concerns, with demands for border protection and immediate road construction for security forces.

i. As per **NDTV** report dated **26th July, 2021**, Six Assam Police officers were killed in the fresh violence that broke out at the disputed Assam-Mizoram border. There were reports of firing from the border area -- which lie over Assam's Cachar district and Mizoram's Kolasib district -- and attacks on Government vehicles on Assam side.

ii. As per **Assam Tribune** report dated **2nd July, 2021**, the Hailakandi district administration successfully reclaimed three forest villages in Dholaikhal, Assam, encroached by Mizoram. Assam police demolished a Mizoram-built COVID19 center and two camps in Jhumghar. Tension arose when Mizos encroached in Phaisen, prompting a response from local authorities.

As per the report of **The Wire** on **26th July 2021**, at least six Assam Police personnel were killed and 50 others, including an Superintendent of Police, got injured in clashes on



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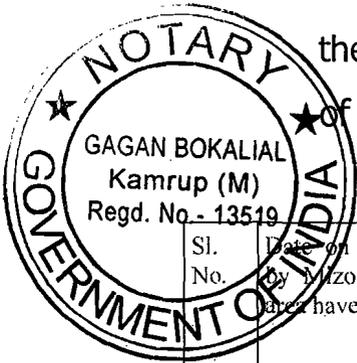
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Monday, July 26, in a sudden escalation of the border dispute between Assam and Mizoram.

iv. As per report dated **26-04-2021**, by a vernacular daily Newspaper- **Samayikaprasanga**, - which is the leading news paper in Barak Valley, there are instances of Myanmar Nationals settling in areas encroached by Mizoram in Inner line Reserve Forest of Assam.

v. Copies of news paper reports are annexed herewith and marked as **Annexure-II, Series.**

(ii) Presented herein below a comprehensive table that meticulously documents the instances of encroachment carried out by the miscreants from Mizoram within the Inner Line Reserve Forest, situated under the jurisdiction of Cachar Division, Assam. This table serves as a detailed record, providing insights into the specific occurrences where individuals from Mizoram have encroached upon the areas of the Inner Line Reserve Forest, enabling a clearer understanding of the scope and nature of these incursions.



Sl. No.	Date on which illegalities by Mizo People in forest areas have been noticed	Encroachment of forest land and illegal construction activities thereon			Distance from any easily identifiable mile stone like river/stream BOP, village inter-state border building etc	Remarks
		Approx Area (Ha)	GPS ordinate	Nature of illegal construction		
1	3	4	5	6	7	8
1	Mizo Section Dt. 21-06-2013	300.0	N 24°28'49.42" E 92°47'14.07"	Road & bridge	Mizo Section F.V.	Boundary Pillar broken by Mizo People

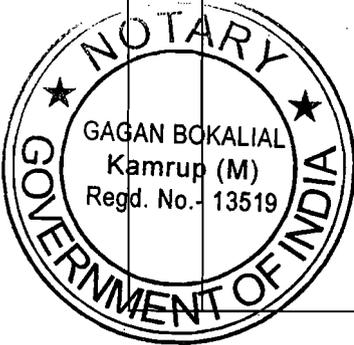
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2	Dholakhal Dt. 06-04-2020	200.0	N 24°28'51.90" E 92°47'33.78"	Road	Dholakhal F.V.	
3	PhainumPunjee Dt. 06-04-2020	300.0	N 24°28'28.22" E 92°47'22.38"	Road	Upper PhainumPunjee Village	
4	Bagkhal Dt. 06-04-2020	250.0	N 24°28'7.36" E 92°47'57.17"	Road	Bagkhal	
5	Mother Tilla Dt. 06-04-2020	250.0	N 24°24'45.0" E 92°51'33.3"	Road	Mother Tilla	
6	Old Auto Stand (both side) Dt. 08-11-2020	123.7	N 24°30'59.11" E 92°46'47.55"	Building, Huts & Road	On NH-54	
7	17-01-2021	1.0	N 24°25'28.30" E 92°52'48.67"	Construction of Road from Mizoram via Jabla (Assam Mizoram Border) to Patarkhalmukh 8.0 Km road has been constructed in Assam area by Mizo People in the east direction of Dholakhal & east direction of Sonai River and another road plan is going on from Lailapur to Thimakhal. This is also Assam area from west to east direction of Sonai River.	Dholakhal to Patarkhalmukh x 4.0 Km in the east direction of Sonai River.	
8	Paglacherra (French Nagar) Dt. 05-04-2021	125.0	N 24°30'19.43" E 92°46'46.39"	Mizo I.R.B.N. Camp	Boundary Pillar	
9	Atlang (Dholakhal) Dt. 22-07-2021	150.0	N 24°31'12.61" E 92°45'43.10"	Building & Huts	AtlangNala	
10	Dt. 26-07-2021	-	N 24°30'59.74" E 92°46'48.51"	The Mizo Police and the IRBN personnel deployed by Mizoram Govt. stated firing un- provokedly at the Assam Govt. officials, Forest and Police staff indiscriminately using sophisticated weapons, resulting death of 6 (six) Assam Police Personnel.	Lailapur Auto Stand on NH-54	



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11	Dt. 26-09-2021	-	N 24°24'45.0" E 92°51'33.3"	Eviction of temporary patrolling camp set up by Forest Deptt.	MadarTilla, ILRF	
12	Kalakhal (Pischlakal) Dt. 03-04-2022	400.0.	N 24°27'10" E 92°53'29" N 24°27'10" E 92°53'30" N 24°27'10" E 92°53'29" N 24°27'10" E 92°53'30" N 24°27'15" E 92°53'14" N 24°27'10" E 92°53'29"	Road	Pancherra upstream newly construction of Road	
13	RengiTilla Dt. 22-07-2021	175.0	N 24°31'22.44" E 92°46'59.98"	Road, Huts & Horticulture crops	On NH-54	

(iii) The following table depicts a comprehensive report on Mizo-encroachment within the Inner line Reserve Forests under Hailakandi Forest Division, Assam.

S.N.	Date on which illegalities by Mizo People in forest area have been noticed	Encroachment of Forest Land and illegal construction activities thereon			Distance from any easily identifiable mile stone like river / stream BOP, village inter-state border building etc.	Remarks
		Approx Area (Ha)	GPS Co-ordinates	Nature of illegal construction		
1	2	3	4	5	6	7
1	08-07-1992	2500	N24° 25' 39.3" E92° 41' 29.72"	In Inner Line R.F under Matijuri Range, Hailakandi Forest Division is encroached by Mizoram Govt. in PaisanDhalcherra area under Matizuri Range before inception of Hailakandi Forest Division i.e. 07-07-1992. Encroachment took place both side of the Dhalcherra-Paisan Road. The length of said encroached road from Dhalcherra to Paisan is about 9.30 KM.	10KM from Assam Mizoram border towards Assam	
2	03-06-2021	3.0	N24°8.0'23.67" E92°27'41.73"	Reporting of illegal construction of house in the adjoining area of boundary of Assam-Mizoram by Mr. Pu john Hallyday at Birsima area within ILRF under Gharmurah Range. Hailakandi District. And physical inspection of the illegal constructed house done on 03-06-2021. Area encroached 3.00 Hectors	300mt from Assam Mizoram border towards Assam	FIR lodged in Ram nath pur P.S



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3	04-06-2021	100	N24°15'03.6 E92°33'10.8"	Burning of 3(Three) huts of encroachers at Gollacherra area within Inner Line R.F under Gharmurah Range and within territorial jurisdiction of Hailakandi district near interstate border boundary of Assam Mizoram	750 mt from Assam Mizoram border towards Assam	
4	01-07-2021	200.00	N24°29'12.40" E92°44'28.10"	On 01-07-2021 Mizoram Police tried to re-construct the temporary shed at Kachurthol- Balicherra area but the district Police/Civil and Forest authority have dismantle the constructional works and recovered encroached 200.00 Hectors Broom planted land	500mt from Assam Mizoram border towards Assam	
5	13-07-2021	.5	N24°09'13.90" E92°27'42.70"	Illegal construction of police barracks of Mizoram Govt. in Inner Line Reserved Forest at Baroghar area under Gharmurah Range	1.3km from Assam Mizoram border towards Assam	
6	02-09-2021	5	N24°30'47.70" E92°44'48.90"	Temporary Police Camp at Kachurthol-Balicherra area and about 2.00 (Two) KM. Kacha road (earthen road) constructed by the Mizoram Govt. In Inner Line Reserved Forest under Matijuri Range, Hailakandi District, Assam	1km from Assam Mizoram border towards Assam	
7	26-10-2021	.25	N 24.227743° E 92.546108°	Mizoram Govt. has started reconstruction of one incomplete R.C.C. culvert over Bhairabicherra under Gharmurah Range. But due to intervention of district civil & Police authority constructional work has been ceased	100mt from Assam Mizoram border towards Assam	
8	21-11-2021	10	N24°21'15.5" E92°38'23.6"	Illegal construction of a Road by Earth cutting at upstream of Haticherra area within ILRF under Kukicherra Range. The said road is about 2:00 KM (Aerial distance)	2kms from Assam Mizoram border towards Assam	
9	02-02-2022	3.00	N24°15'03.6 E92°33'10.	About 3.00 Ha. land encroached by Mizo miscreants at Gollacherra area by cutting/clearing the bamboo etc. Within I.L.R.F. under Gharmurah Range	600mt from Assam Mizoram border towards Assam	
10	09-02-2022	3.00	N24°15'03.6 E92°33'10	DFO, Hailakandi along with Circle Officer, Katlicherra, Range Officer Gharmurah O.C. Ramnathpur and other staff visited the Gollacherra area within Inner Line Reserved Forest under Gharmurah Range. Hailakandi District. During our visit it is seen that the earlier encroached area has been extended by cutting/clearing the bamboo etc. from the forest area the total encroached area is about 3.00Hectors	600mt from Assam Mizoram border towards Assam	
		3	N24°15'17.33" E92°34'1.07	About 2.0Km. Away towards eastern direction from Gollacherra B.O.P Mizoram Govt. has illegally contracted new Road at Kala Pahar area with Inner Line Reserved Forest under Gharmurah Range, Hailakandi District	400mt from Assam Mizoram border towards Assam	
12	11-03-2022	.5	N24°10'52.354" E92°31'58.15"	Illegal construction of 2(two) nos. temporary huts at Sahebmarra area under Gharmurah Range within I.L.R.F.	400mt from Assam Mizoram border towards Assam	



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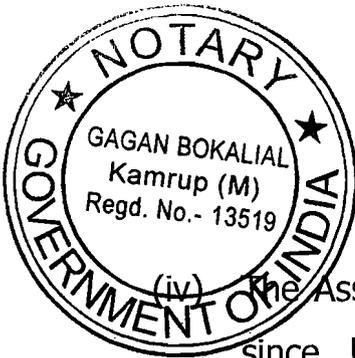
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13	30-03-2022		N24°14' 53.85" E92° 32' 43.53"	Mizoram Govt. is illegally digging pits for installation of electric post Meant for power supply in Gollacherra area within I.L.R.F. under Gharmurah Range	300mt from Assam Mizoram border towards Assam
14	08-03-2023	30	N24°09' 14.5" E92° 27' 44.8"	According to information regarding Mizo encroachment at Birsima area within Inner Line Reserved Forest under Hailakandi District on 08-03-2023. The Beat Forest Officer, Bhairabi Beat, Ramnathpur and O/C Ramnathpur Police Station along with other staffs proceeded to Birsima area and stopped the road work.	1.3km from Assam Mizoram border towards Assam
15	15-06-2023	10	N24°15'4.48" E92°33'5.83"	On 15-06-2023 2(two) nos. of JCBs were working for widening of the path 300.0Mtrs. away from Gollacherra BOP in the border area of Gharmurah Range under Hailakandi Forest Division.	750mt from Assam Mizoram border towards Assam
Total Encroached area		2868.25			

(iii) As per Hon'ble Gauhati High Court's judgment dated 16-08-2023 passed in WP(C) 8366/2022, the area in question, was clearly under encroachment and the encroachers petition was dismissed. Post the Hon'ble High Court's judgement, eviction was carried out in the said area and the same was allotted to the Battalion for protection of ILRF.

Copy of the Judgment dated 16-08-2023 passed by the Gauhati High Court in WP(C) No. 8366/2022 is annexed herewith and marked as **Annexure-III**.



(iv) The Assam Mizoram Border Issue has been a chronic problem since long. Since early seventies there has been some encroachment by the people of Mizoram and this practice is still going on in ILRF of Assam. Later on, with the time, intensity of encroachment from their part in that area had increased. The

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recent aggression towards encroachment of forest land within Cachar district by the Mizoram govt. and the people of Mizoram with the help of Mizoram govt machineries and armed personnel had become threat to the ILRF as well as State of Assam. A major incident wherein violence occurred and resulted in death of 6 people along the Assam- Mizoram Border. And in which 50 persons were also injured. On 26/07/2021, the tragic incident unfolded when Mizo Police and IRBN armed personnel, despatched by the Mizoram Government, opened fire without provocation, targeting Assam Government officials, Forest, and Police staff with sophisticated weaponry. This indiscriminate act of violence led to the unfortunate loss of six Assam Police Personnel, highlighting the severity and gravity of the confrontation between the two states. The incident underscores the urgent need to prevent further loss of life and promote the removal and prevention of encroachment along the border.

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Copies of Correspondences are annexed herewith and marked as **Annexure-IV.**

Assam Forest Department has desperately been trying to combat the above felling and destruction of forest areas along the border areas with its limited available manpower and force. Various official communication states that several attempts had been made to ensure the ILRF is protected as annexed.

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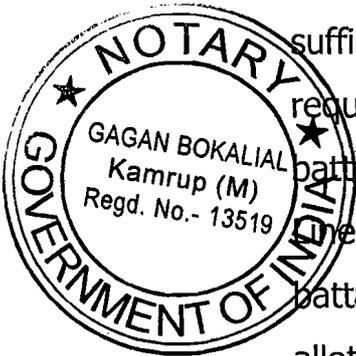
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Copy of the Action Taken Report by the Cachar Division is annexed herewith and marked as **Annexure-V**.

- (vi) However, to deal with the Inter-state border dispute and along with it the destruction of RFs along the Border areas the Government of Assam has decided to raise 5 commando battalion and 1st AFPF battalion force in 2023. The strength of the battalion is about 900 numbers of armed constables. The 3rd AFPF is being stationed at Lakhimpur for combating encroachment along Assam-Arunachal border forest areas for which Government of Assam has allotted 40 hectare of revenue land free of cost to the Forest Department.

Copy of the Cabinet Decision and Land Allotment Document are annexed herewith and marked as **Annexure-VI**, and **Annexure-VII**, respectively.

- (vii) The newly raised 3rd AFPF battalion force with Head quarter at North Lakhimpur, about 600 km away, has been trained by the Assam Police without taking any expenditure from the Assam Forest. Since the 3rd AFPF battalion being raised is not sufficient for deployment in Barak valley, the DFO Hailakandi requested the Police Department for deployment of armed battalion along the Assam Mizoram border to protect the Inner RF (ILRF) and, therefore, one out of the five commando battalions, which were being formed by the Assam Police, was allotted for the same to be housed in the ILRF.



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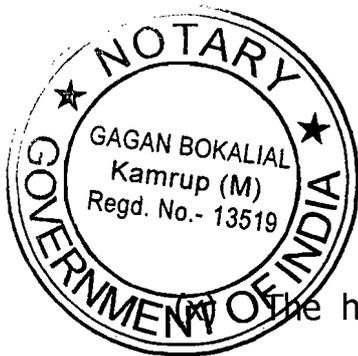
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Copies of the request letter by the DFO Hailakandi, to S.P. Hailakandi, for providing armed force, along with other correspondences are annexed herewith and marked as **Annexure-VIII, Series.**

- (viii) The ILRF is remotely located which is around 75 km from the district headquarters, Hailakandi, and, therefore, to have an easy mobility and availability of force it was decided to house the facility and infrastructure for the battalion within ILRF itself.
- (ix) It may be mentioned that there is a long-standing aggression from the Mizoram side resulting in destruction of pristine forest of the ILRF as well as ecosystem of the notified RF, which is evident from the reports of DFO Cachar, DFO Hailakandi and from the satellite imagery as well as the statistics derived from Global Forest Watch. As per Forest Global Forest Watch data around 1908 ha. tree cover has been lost in the ILRF in last 3 years alone. A cumulative destruction of tree cover has increased since the state sponsored aggression has started.

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Copy of the relevant portion of the Global Forests Watch is annexed herewith and marked as **Annexure-IX.**

The huge area of the Inner Line Reserved Forest, a highly inaccessible area, which is more than 800 square kilometre is being manned by only 35 number of forest staff of which only 10 are armed personnel, along the 144 km long border. Seeing

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such a dire situation the DFO, Hailakandi felt necessary for housing armed battalion to ensure the vast area of the ILRF can be protected. It is also to be mentioned that around 600 cubic metre of timber amount into 700 to 800 trees have been felled in the last 5 years alone in the ILRF.

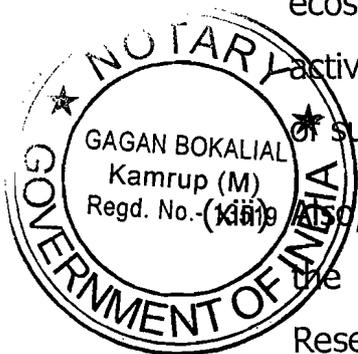
Copy of the Timber Timber felling statement of Hailakandi and Cachar Division is annexed herewith and marked as **Annexure-X**.

- (xi) Currently, there are encroachment clusters which includes construction, roads, schools, hospitals, barracks, irrigation cannels, transmission lines, rest houses, cultivation etc and also encroachment by persons of suspected nationalities and from Mizoram.

Copy of the reports encroachment status is annexed herewith and marked as **Annexure-XI**.

- (xii) The PCCF and HoFF have agreed to the request of DFO Hailakandi to house the battalion for the protection of ecosystem and the forest of the ILRF and thus is as an ancillary activity to the forest conservation, without which the protection of such a large forest area is not possible.

Also, the ownership of the land is and shall continue to be with the Forest Department and the area shall continue to be a Reserved Forest, with full access to the Assam Forest Department. Further it is to be mention that around 11.4 hectare will be utilised for housing infrastructure and facilities



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GAGAN BOKALIAL
NOTARY
Guwahati, Kamrup (M)
Regd. No.- 13519

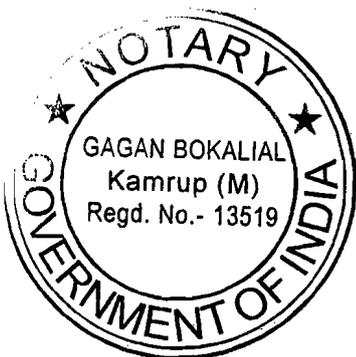
Mahendra Kumar Janda
Principal Chief Conservator of Forests &
Head of Forest Force, Assam
Panjabari, Guwahati-37

for the battalion which has been recovered from evicting the encroached area, while 32.5 ha area will be utilised for outdoor training purposes of the battalion of the Police and the Forest Personnel. Further, no tree is being felled in establishing the whole battalion camp.

It is pertinent to mention that as per the Government Notification dated 22-10-2021, the 2nd Battalion (Operation) was to be set up at Birsima, but the area being heavily forested, the location was subsequently shifted to the current spot, which was earlier occupied by the encroachers and tree felling was required.

It is pertinent to mention that the new location is free and open from trees and open area cleared from illegal encroachers and not a single tree shall be fell in the construction.

Copy of the Google map of the site demarcated under Polygon, the tentative plan of the Battalion camp and photographs of standing trees near the camp site, are annexed herewith and marked as **Annexure-XII, Annexure-XIII and Annexure-XIV**, respectively.



(xiv) It is most humbly and respectfully stated that restriction on de-reservation of forests or use of forests land for non-forests purposes is permissible, in terms of Section 2 of the Forests Conservation Act, 1980, for establishment of check posts or for "other like purposes". In that view of the matter establishment

21 JAN 2024

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NOTARY
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Regd. No.- 13519

Mohendra Kumar Yadav
Principal Chief Conservator of Forests &
Head of Forest Force, Assam
Panjab, Guwahati-37

of Police camp for the purpose of stop encroachment in the Forests area is an act ancillary to conservation, and, accordingly, permissible under the Act.

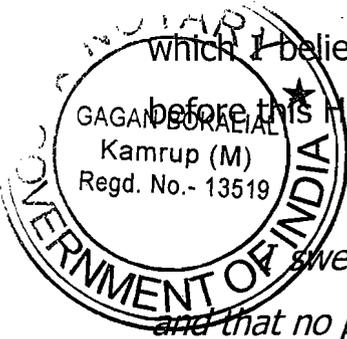
8. That, the deponent herein submits that the instant application is devoid of any merit and based upon some facts without having any basis. There is nothing in the application, wherefrom a case against the respondents can be make out. That the application has failed to establish any illegality on the part of the answering deponent As such, interference by this Hon'ble Tribunal is uncalled for, and, in that view of the matter the application is untenable and is liable to be dismissed.

9. That, it is pertinent to mention that the present affidavit has been prepared only on the basis of the allegations and accusations made in the Original Application (i.e. the news publication). Accordingly, the deponent herein craves the leave of this Hon'ble Tribunal to file additional affidavit, if so felt necessary, in future.

10. That, the statements made in paragraphs 1, 2, 4, 5, 6, 7, 8, 9 are true to my knowledge and those made in paragraphs 3 & 7 are being matters of records which I believe to be true and the rest are my humble submissions before this Hon'ble Court.

"On Oath"

I swear, that my declaration is true, that it conceals nothing and that no part of it is false, so help me God.



21 JAN 2024

GAGAN BOKALIAL
NOTARY
Guwahati, Kamrup (M)
Regd. No.- 13519

Mahendra Kumar Yadava
Principal Chief Conservator of Forests &
Head of Forest Force, Assam
Panlabari, Guwahati-37

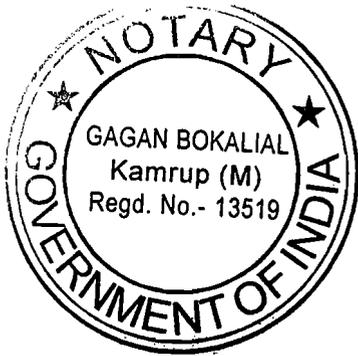
And I sign this affidavit on this 21st day of January, 2024, at Guwahati.

Identified by me,

Mahendra Kumar Jadao

Advocate's Clerk

DEPONENT
Principal Chief Conservator of Forests &
Head of Forest Force, Assam
Panjabari, Guwahati-51



[Signature]
GAGAN BOKALIYAL
NOTARY
Guwahati, Kamrup (M)
Regd. No.- 13519

21 JAN 2024

90.000

92.500

95.000

MAP SHOWING RFs/PAs ALONG INTER STATE BORDER

27.500

27.500



BHUTAN

ARUNACHAL PRADESH

ARUNACHAL PRADESH

NAGALAND

MEGHALAYA

MEGHALAYA

MANIPUR

TRIPURA

MIZORAM

INTERSTATE BORDER  BANGLADESH

DIVISION BOUNDARY 

RF/PA BOUNDARY 

0 25 50 km



90.000

92.500

95.000

25.000

MAP SHOWING RESERVED FORESTS/ PROTECTED AREAS ALONG INTERSTATE BORDER OF ASSAM

LEGEND

LEGEND ID	NAME OF RF/PA
1	Bhairabkunda RF
2	Rowta RF
3	Charduar RF
4	Balipara RF
5	Sonai Rupai WLS
6	Nameri NP
7	Naduar RF
8	Biswanath RF
9	Behali RF
10	Singlajan RF
11	Gohpur RF
12	Ranga RF
13	Kakoi RF
14	Dulung RF
15	Subansiri RF
16	Jia Dhal
17	Gali RF
18	Pobha RF
19	Kabu Chapori RF
20	Sadia Station NB RF
21	Deopani RF
22	Kundil Kalia RF
23	Kumsong RF
24	Burhi Dihing RF
25	Namphai RF
26	Tinkopani RF
27	Tirap RF
28	Seleki RF
29	Lekhapani RF
30	Makumpani RF
31	1st Addition Tirap RF
32	1st Addition Tipong RF
33	1st Addition Dirak RF
34	Dihing Patkai NP
35	Jeypore RF
36	Dilli RF
37	Abhayapur RF

LEGEND ID	NAME OF RF/PA
38	Geleki RF
39	Tiru Hills RF
40	Dissai RF
41	Dissai Valley RF
42	Doyang RF
43	Rengma RF
44	Nambor South RF
45	Diphu RF
46	Inner Line RF (Cachar)
47	Inner Line RF (Hailakandi)
48	Singla RF
49	Badshatila RF
50	Langai RF
51	Tilbhum Hills RF
52	Krungming RF
53	Sonaikuchi RF
54	Apricola West RF
55	Marokdola RF
56	Garbhanga RF
57	Rani RF
58	Jarasal RF
59	Kawasing RF
60	Mataikhar RF
61	Mayang Hill RF
62	Pantan RF
63	Bogaikhas RF
64	Moman RF
65	Gizang RF
66	Barduar RF
67	Chekuwari RF
68	Athiabari RF
69	Dakuwakata RF
70	Rongpathar RF
71	Damra RF
72	Zengrazangsa RF
73	Ajagar Hill RF

ENCROACHMENT IN RESERVED FOREST AREAS OF ASSAM ALONG INTER-STATE BOUNDARIES

Reserved Forests in Assam are facing encroachment pressure from both people from neighbouring states and local people from Assam. Maps of few such encroachments with legend showing periodic loss of forest and forest area surviving as on date are prepared using historical satellite imagery is provided Annexure I. Details of these encroachments are as below:

A. Encroachment by people from neighbouring states of Assam

In the state of Assam there are large number of reserved forests which have borders with neighbouring states of Assam, i.e., Arunachal Pradesh, Mizoram, Nagaland and Meghalaya. The total number of reserved forests that border Arunachal Pradesh, Nagaland, Mizoram and Meghalaya are 82 and 661616.33 in Ha.

It is seen that 36 reserved forests along these borders have fallen to the aggression from across the border by way of destruction of the forest, merciless felling of the green areas, followed by encroachment and establishment of habitation and commercial cultivations such as tea gardens, rubber gardens and oil palm cultivations. In certain cases, these activities are followed by setting up of administrative units from the other side. One such example is setting up of Tarasso Circle administrative unit of Arunachal Pradesh inside Behali Reserved Forest of Assam. This way, a large number of areas of verdant green forest have been lost due to unsettled border issues and allied aggression.

I. ASSAM-ARUNACHAL PRADESH BORDER

There are 36 Reserved Forests and Protected Areas in Assam, starting from Bhairabkunda RF under Dhansiri Division to Dilli RF under Sibsagar Division which share boundary with Arunachal Pradesh. These RFs have a total notified area of 269564.80 ha of which, an area of 13109.40 ha has been encroached by people from Arunachal Pradesh.

Summary of encroachments along Assam – Arunachal Pradesh border:

Number of RFs along Assam – Arunachal Pradesh Border	36
Total Area of RFs along Assam – Arunachal Pradesh Border	269564.80 ha
Total Area under encroachment	115596.21 ha
Number of RFs encroached by Arunachali people	15
Area under encroachment by Arunachali people	13109.40 ha

Reserved Forest wise details of encroachment along Assam – Arunachal Pradesh border:

S No	Division	Name of RF/PA	Total Area (ha)	Encroached Area (ha)		
				People from Arunachal Pradesh	People from Assam	Total
1	Dhansiri	Bhairabkunda RF	2440.75	0.00	155.20	155.20
2	Dhansiri	Rowta RF	7739.99	0.00	2342.53	2342.53
3	Sonitpur West	Charduar RF	24072.00	0.00	22000.00	22000.00
4	Sonitpur West	Balipara RF	18972.00	10.00	9990.00	10000.00

5	WAWL	Sonai Rupai WLS	22000.00	5.00	9530.00	9535.00
6	WAWL	Nameri NP	20000.00	0.00	500.00	500.00
7	Sonitpur East	Naduar RF	8141.00	0.00	8041.00	8041.00
8	Sonitpur East	Biswanath RF	10965.00	0.00	9274.00	9274.00
9	Sonitpur East	Behali RF	14016.50	4467.00	2196.00	6663.00
10	Sonitpur East	Singlijan RF	1400.00	289.00	0.00	289.00
11	Sonitpur East	Gohpur RF	13310.00	0.00	13310.00	13310.00
12	Lakhimpur	Ranga RF	8529.87	883.90	370.20	1254.10
13	Lakhimpur	Kakoi RF	4415.12	410.50	0.50	411.00
14	Lakhimpur	Dulung RF	9900.23	911.00	0.00	911.00
15	Dhemaji	Subansiri RF	16648.96	892.00	7508.00	8400.00
16	Dhemaji	Jia Dhal	1816.00	100.00	1350.00	1450.00
17	Dhemaji	Gali RF	10649.24	0.00	10000.00	10000.00
18	Dhemaji	Pobha RF	6550.49	0.00	695.00	695.00
19	Dhemaji	Kabu Chapori RF	9400.00	0.00	485.08	485.08
20	Doomdooma	Sadia Station NB RF	2331.00	210.00	510.00	720.00
21	Doomdooma	Deopani RF	1620.00	400.00	1060.00	1460.00
22	Doomdooma	Kundil Kalia RF	7284.00	4300.00	0.00	4300.00
23	Doomdooma	Kumsong RF	2252.63	0.00	1300.00	1300.00
24	Doomdooma	Burhi Dihing RF	2295.83	0.00	35.00	35.00
25	Digboi	Namphai RF	2117.41	0.00	1200.00	1200.00
26	Digboi	Tinkopani RF	3033.60	0.00	0.00	0.00
27	Digboi	Tirap RF	1455.60	0.00	203.30	203.30
28	Digboi	Seleki RF	1700.00	0.00	129.00	129.00
29	Digboi	Lekhapani RF	1396.76	150.00	0.00	150.00
30	Digboi	Makumpani RF	485.00	0.00	16.00	16.00
31	Digboi	1st Addition Tirap RF	3025.00	0.00	0.00	0.00
32	Digboi	1st Addition Tipong RF	2020.00	0.00	271.00	271.00
33	Digboi	1st Addition Dirak RF	676.14	0.00	15.00	15.00
34	Digboi	Dihing Patkai NP	12367.00	0.00	0.00	0.00
35	Dibrugarh	Jeypore RF	10876.68	31.00	0.00	31.00
36	Sibsagar	Dilli RF	3661.00	50.00	0.00	50.00
		Total	269564.80	13109.40	102486.81	115596.21

II. ASSAM-NAGALAND BORDER

There are 9 Reserved Forests in Assam, starting from Abhayapur RF under Sibsagar Division to Diphu RF under Golaghat Division which share boundary with Nagaland. These RFs have a total notified area of 156711.53 ha of which, an area of 59080.44 ha has been encroached by people from Nagaland.

Summary of encroachments along Assam – Nagaland border:

Number of RFs along Assam – Nagaland Border	9
Total Area of RFs along Assam – Nagaland Border	156711.53 ha
Total Area under encroachment	104939.71 ha
Number of RFs encroached by Nagaland people	9
Area under encroachment by Nagaland people	59080.44 ha

Reserved Forest wise details of encroachment along Assam – Nagaland border:

S No	Division	Name of RF	Total Area (ha)	Encroached Area (ha)		
				People from Nagaland	People from Assam	Total
1	Sibsagar	Abhayapur RF	6737.99	125.00	0.00	125.00
2	Sibsagar	Geleki RF	5929.20	4000.00	0.00	4000.00
3	Jorhat	Tiru Hills RF	5858.55	4829.22	0.00	4829.22
4	Jorhat	Dissai RF	2797.15	500.00	85.00	585.00
5	Jorhat	Dissai Valley RF	17441.14	13322.14	0.00	13322.14
6	Golaghat	Doyang RF	24635.77	1114.18	22603.00	23717.18
7	Golaghat	Rengma RF	13921.49	3061.84	10506.51	13568.35
8	Golaghat	Nambor South RF	61027.24	14416.35	12326.46	26742.81
9	Golaghat	Diphu RF	18363.00	17711.71	338.30	18050.01
		Total	156711.53	59080.44	45859.27	104939.71

III. ASSAM-MIZORAM BORDER

There are 6 Reserved Forests in Assam, starting from Inner Line RF under Cachar and Hailakandi Division to Tilbhum Hills RF under Karimganj Division which share boundary with Mizoram. These RFs have a total notified area of 121046.74 ha of which, an area of 3652.28 ha has been encroached by people from Mizoram.

Summary of encroachments along Assam – Mizoram border:

Number of RFs along Assam – Mizoram Border	6
Total Area of RFs along Assam – Mizoram Border	121046.74 ha
Total Area under encroachment	13014.73 ha
Number of RFs encroached by Mizoram people	4
Area under encroachment by Mizoram people	3652.28 ha

Reserved Forest wise details of encroachment along Assam – Mizoram border:

S No	Division	Name of RF	Total Area (ha)	Encroached Area (ha)		
				Neighbouring State	People from Assam	Total
1	Cachar	Inner Line RF	44266.00	2274.70	60.60	2335.30
2	Hailakandi	Inner Line RF	39849.45	1000.00	7233.00	8233.00
3	Karimganj	Singla RF	12429.28	7.58	480.86	488.44
4	Karimganj	Badshatila RF	7513.81	50.00	867.23	917.23
5	Karimganj	Langai RF	15139.30	320.00	494.59	814.59
6	Karimganj	Tilbhum Hills RF	1848.90	0.00	226.16	226.16
		Total	121046.74	3652.28	9362.45	13014.73

IV. ASSAM-MEGHALAYA BORDER

There are 31 Reserved Forests and PRFs in Assam, starting from Krungming RF under Dima Hasao West Division to Ajagar Hill RF under Goalpara Division which share boundary with Meghalaya. These RFs have a total notified area of 114293.26 ha. Encroachment by people from Meghalaya is present in 7 Reserved Forests under Kamrup West Division. However, these encroachments are mixed with people from Assam and hence it requires detailed survey to identify the exact area encroached by people from Meghalaya.

Summary of encroachments along Assam – Meghalaya border:

Number of RFs along Assam – Mizoram Border	31
Total Area of RFs along Assam – Mizoram Border	114293.26 ha
Total Area under encroachment	21162.23 ha
Number of RFs encroached by Mizoram people	7
Area under encroachment by Mizoram people	NA

Reserved Forest wise details of encroachment along Assam – Meghalaya border:

S No	Division	Name of RF/PRF	Total Area (ha)	Encroached Area (ha)		
				People from Meghalaya	People from Assam	Total
1	DH West	Krungming RF	11088.00	0.00	99.20	99.20
2	Nagaon	Sonaikuchi RF	5303.00	0.00	30.00	30.00
3	Kamrup East	Apricola West RF	6075.30	0.00	2500.00	2500.00
4	Kamrup East	Marokdola RF	1426.50	0.00	403.00	403.00
5	Kamrup East	Garbhanga RF	18860.58	0.00	318.00	318.00
6	Kamrup East	Rani RF	4370.00	0.00	0.00	0.00
7	Kamrup East	Jarasal RF	1256.00	0.00	0.00	0.00
8	Kamrup East	Kawasing RF	998.00	0.00	0.00	0.00
9	Kamrup West	Mataikhar RF	1684.34	Data not available		52.00
10	Kamrup West	Mayang Hill RF	2139.21	Data not available		164.88
11	Kamrup West	Pantan RF	11280.86	Data not available		5433.28
12	Kamrup West	Bogaikhas RF	24668.77	Data not available		5450.70
13	Kamrup West	Moman RF	3211.25	Data not available		1300.10
14	Kamrup West	Gizang RF	3472.24	Data not available		695.47
15	Kamrup West	Barduar RF	7235.94	Data not available		1523.60
16	Goalpara	Chekuwari RF	662.83	0.00	105.00	105.00
17	Goalpara	Athiabari RF	1660.00	0.00	465.00	465.00
18	Goalpara	Dakuwakata RF	189.79	0.00	40.00	40.00
19	Goalpara	Rongpathar RF	58.00	0.00	6.00	6.00

20	Goalpara	Damra RF	336.50	0.00	271.00	271.00
21	Goalpara	Dabpara PRF	60.30	0.00	55.00	55.00
22	Goalpara	Letekubari PRF	66.25	0.00	62.00	62.00
23	Goalpara	Madang PRF	361.50	0.00	52.00	52.00
24	Goalpara	Dewagiri PRF	75.00	0.00	47.00	47.00
25	Goalpara	Borali Pt II PRF	26.72	0.00	49.00	49.00
26	Goalpara	Khardang PRF	937.69	0.00	228.00	228.00
27	Goalpara	Zangipara Pt I PRF	335.34	0.00	220.00	220.00
28	Goalpara	zangipara Pt II PRF	112.15	0.00	70.00	70.00
29	Goalpara	Kochubari PRF	263.00	0.00	152.00	152.00
30	Goalpara	Zengrazangsa RF	1539.21	0.00	301.00	301.00
31	Goalpara	Ajagar Hill RF	4539.00	0.00	1069.00	1069.00
		Total	114293.26			21162.23

Few photographs of destructive activities carried out by people from neighbouring states inside the reserved forests of Assam are given below



Oil palm cultivation in Singlijan RF by Arunachali people



Rubber cultivation inside Singlijan RF by Arunachali people



Illegal clearing of forest and attempt to construct house inside Behali RF by Arunachali people



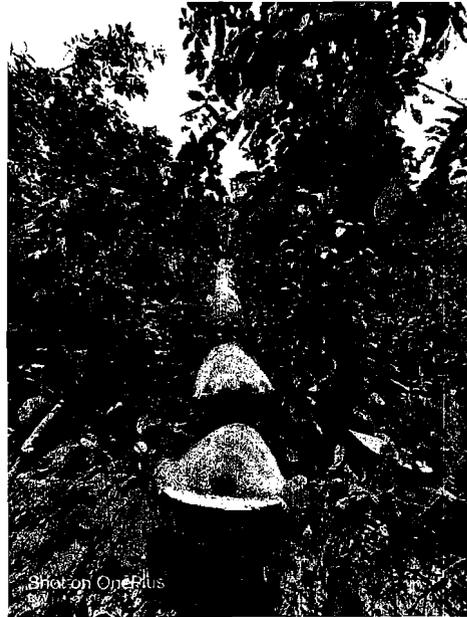
Illegal felling carried out by Arunachali people inside Behali RF



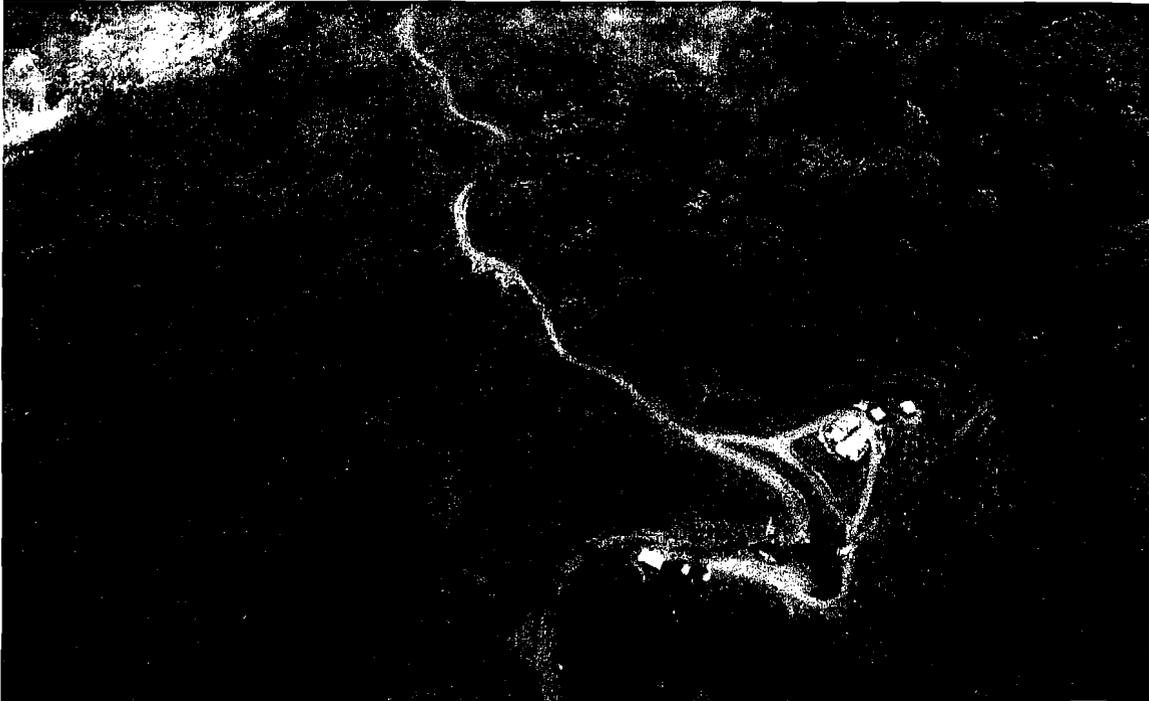
Illegal clearing of forest by Arunachali people in Lakhimpur Division



3 MB
Count on
27 KB



Illegal felling carried out by Arunachali people inside RFs in Lakhimpur Division



Clearing of forest for commercial cultivation inside Inner Line RF by people from Mizoram



Construction of PMAY houses inside Inner Line RF by Mizoram



Construction of new roads inside Inner Line RF by Mizoram



Destruction of Forest areas of Assam by people from Mizoram

জিততে পারে ইউক্রেন, কৌশল
শেখাচ্ছেন পেট্রাসক প্রধান
দেশে-বিদেশে ৫



কায়স্থগাম-দুর্গনিগর রাস্তার
চলাচলে দুর্ভোগে জনগণ
অন্যান্য ৯



আরসিবিকে আজ হারাতে
মরিয়্য রাজস্থান রয়্যালস
খেলাধুলো ১২



হাইলাকান্দির মিজোদের দখল করা জমিতে মায়ান্মারিদের পুনর্বাসন!

নিজস্ব প্রতিনিধি, কটলিছড়া, ২৫
এপ্রিল : হাইলাকান্দির মিজোরাম
সীমান্তে বেশ তৎপর হয়েছে
মিজোরা। অসমের জমি দখল করে
আবাসের পর এবারে বৈদ্যুতিক খুঁটি
পুঁতছে মিজোরা। গত কয়েকদিন ধরে
এভাবে চললেও হাইলাকান্দি জেলা
প্রশাসনের হেলদেল নেই। জেলা
প্রশাসন কী এ ব্যাপারে অবগত নাকি
অজ্ঞাত। মিজোরা খুঁটি পৌঁতার
কাজের পাশাপাশি ব্যাপকভাবে
উন্নয়নমূলক কাজ অব্যাহত রেখেছে।
সেইসঙ্গে ইলেক্ট্রিক্যাল বসতবাড়ি
বানানোর কাজ শুরু করে দিয়েছে।
সীমান্তের ঘন জঙ্গল কেটে রাস্তাঘাট,
বাড়িঘর বা উন্নয়নমূলক কাজে
মিজোরা কেন জোর দিয়েছে। অসম

সরকার কোনও প্রতিরোধ গড়ে
তুলেনি।

ধরন অনুযায়ী, মায়ান্মারে
সাময়িক অভ্যুত্থানের ফলে কুড়ি
হাজারের বেশি মানুষ শরণার্থী হয়ে
মিজোরামে আশ্রয় নিয়েছেন।
মিজোরামে আশ্রিতরা এখন রাজ্যে
বোকা হয়ে উঠেছেন। এদের
পুনর্বাসন দিতে অসমের জমি
মিজোরাম দখল করে আশ্রিতদের
পুনর্বাসন দিতে এক পরিকল্পনার পথে
ইটিকে বলে হাইলাকান্দি মিজোরাম
সীমান্তে বেশ চর্চা চলছে।

প্রাপ্ত খবরে আরও জানা গেছে,
জেলার দক্ষিণে অবস্থিত দুর্গমি
অঞ্চলের গলাছড়া, হাউগিলার বনজ
সম্পদ ধ্বংস করে আগুন জ্বালিয়ে

ছারখার করে নিয়েছে। এই এলাকা
মিজোরা দখলে নিয়েছে বলে খবর
রয়েছে। এ দু'টি গ্রামে বৈদ্যুতিক খুঁটি
পৌঁতার কাজ শেষ পর্যায়ে চলছে।
গত মার্চ মাস পর্যন্ত বনাঞ্চল ধ্বংস
অব্যাহত ছিল।

সুত্রটির মতে, মায়ান্মারের
আশ্রিতদের কাছে আট বিঘা করে জমি
বণ্টন করতে চাইছে। যদি সত্যিই জমি
বণ্টন হয় তাহলে দক্ষিণ হাইলাকান্দির
সাহেবমার থেকে কালাপাহাড় পর্যন্ত
মিজোরাম জ্বর দখলে সফল হলে
অসমের বিরাট অঞ্চল মিজোরামের
হানচিত্রে যোগ হতে চলেছে।
সুখমতী হিমন্তবিশ শর্মা মিজোরামের
সঙ্গে জমি বিবাদ মেটাতে কেন্দ্রের
এরপর হরের পাকার

হাইলাকান্দির মিজোদের দখল

সরকারের সঙ্গে যোগাযোগ রেখে
চলেছেন। আরফলে ইতিমধ্যে
অরুণাচলের পর, মেঘালয় রাজ্যের
সঙ্গে জমি বিবাদ মিটেতে চলছে।
তারপর মিজোরাম রাজ্যের জমি
বিবাদে কেন্দ্র সরকার হাত দিতে পারে
বলে অনুমান। এর আগে
হাইলাকান্দির বৃহত্তর এলাকার স্থায়ী
দখলের রণকৌশলে হাত দিয়েছে
মিজোরাম।

GAHC010267782022



THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Case No. : WP(C)/8366/2022

KUTUB UDDIN MAZUMDER AND 50 ORS.
SON OF LATE ASODDOR ALI,
RESIDENT OF VILLAGE- DAMCHERRA F.V.,
P.O.- JAMIRA BAZAR, P.S.- RAMNATHPUR,
DIST- HAILAKANDI, ASSAM, PIN- 788162.

2: FAKAR UDDIN LASKAR
SON OF SAMSUL HOQUE LASKAR

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

3: AYNUL HOQUE BARBHUIYA
SON OF JALAL UDDIN BARBHUIYA

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

4: JAYNUL HOQUE CHOUDHURY
SON OF LATE UMAN ALI CHOUDHURY

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

5: SHAB UDDIN MAZUMDER
SON OF LATE AZIM UDDIN

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

6: ROHIM UDDIN LASKAR
SON OF LATE IRMAN ALI LASKAR

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

7: JASHIM UDDIN MAZUMDER
SON OF LATE SIRAJ UDDIN MAZUMDER

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

8: AKBAR ALI BARBHUIYA
SON OF LATE NECHAN ALI BARBHUIYA

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

9: ANAM UDDIN BARBHUIYA
SON OF LATE JALAL UDDIN BARBHUIYA

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

10: NIZAM UDDIN BARBHUIYA
SON OF LATE MONIR ALI CHOUDHURY

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

11: SAHAR UDDIN CHOUDHURY
SON OF LATE NOZIR ALI CHOUDHURY

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

12: SORIF UDDIN CHOUDHURY
SON OF LATE NOZIR ALI CHOUDHURY

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

13: AYNUL HOQUE MAZUMDER
SON OF LATE IYARIS ALI MAZUMDER

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

14: SIRAJ UDDIN BARBHUIYA
SON OF LATE AKIL ALI LASKAR

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

15: JOHIR UDDIN LASKAR
SON OF LATE ISHUB ALI LASKAR

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

16: MISIR ALI BARBHUIYA
SON OF LATE MONIN ALI BARBHUIYA

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

17: JOHIR UDDIN LASKAR
SON OF LATE JAMIR UDDIN LASKAR

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

18: FORIJ UDDIN BARBHIYA
SON OF LATE MOMIN ALI BARBHUIYA

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

19: ANWAR HUSSAIN LASKAR
SON OF LATE IRMAN ALI LASKAR

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

20: NUR AHMED LASKAR
SON OF LATE JALAL UDDIN LASKAR

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

21: SAYED ALI MAZARBHUIYA
SON OF LATE ATAUR RAHMAN MAZARBHUIYA

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

22: KABIR AHMED MAZARBHUIYA
SON OF LATE AZIR UDDIN MAZARBHUIYA

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

23: NUR AHMED MAZARBHUIYA
SON OF LATE ATAUR RAHMAN MAZARBHUIYA

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

24: SALIM UDDIN CHOUDHURY
SON OF ABDUL SUKKUR CHOUDHURY

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

25: NAZIM UDDIN BARBHUIYA
SON OF JALAL UDDIN BARBHUIYA

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

26: SAMSUL HOQUE CHOUDHURY
SON OF LATE HABIB ALI CHOUDHURY

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

27: SHAMSUL HOQUE LASKAR
SON OF LATE SARIF ALI LASKAR

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

28: ABDUL SUKKUR CHOUDHURY
SON OF LATE MOBARAK ALI CHOUDHURY

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

29: ANAR HUSSAIN BARBHUIYA
SON OF LATE MONIR UDDIN BARBHUIYA

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

30: NUR ISLAM LASKAR
SON OF LATE TABARAK ALI LASKAR

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

31: ALAM UDDIN LASKAR
SON OF LATE HARUN ALI LASKAR

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

32: JOYNAL UDDIN
SON OF LATE KASIM ALI

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

33: ABDUL HANNAN CHOUDHURY
SON OF LATE AMIR ALI CHOUDHURY

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

34: SIRAJ UDDIN BARBHUIYA
SON OF LATE ANFAR ALI BARBHUIYA

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

35: NUR UDDIN LASKAR
SON OF SUNA MIA LASKAR

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

36: HILAL UDDIN BARBHUIYA
SON OF LATE FORMUJ ALI BARBHUIYA

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

37: FAIZUR RAHMAN LASKAR
SON OF LATE AROB ALI

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

38: AZIR UDDIN LASKAR
SON OF LATE ABDUL SATTAR LASKAR

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

39: ASAB ALI MAZUMDER
SON OF LATE ATAR ALI MAZUMDER

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

40: ASHOK UDDIN LASKAR
SON OF LATE SAKAT ALI LASKAR

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

41: SAMSUL HOQUE LASKAR
SON OF LATE AZIR UDDIN LASKAR

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

42: MOYNUL HOQUE LASKAR
SON OF LATE NADEEM ALI LASKAR

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

43: ABDUL ROHIM LASKAR
SON OF LATE TAJAMUL ALI LASKAR

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

44: SHAMS UDDIN SHEK
SON OF LATE SARIF ALI SHEK

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

45: ABDUR NOOR MAZUMDER
SON OF WAZID ALI MAZUMDAR

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

46: JAMAL UDDIN LASKAR
SON OF LATE NUR UDDIN LASKAR

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

47: HILAL UDDIN LASKAR
SON OF LATE MOIN UDDIN LASKAR

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

48: MOTIUR RAHMAN BARBHUIYA
SON OF LATE MOTOSIN ALI BARBHUIYA

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

49: KAMAL UDDIN LASKAR
SON OF LATE NUR UDDIN LASKAR

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

50: ABDUL RAHIM MAZUMDAR
SON OF LATE MOMIN ALI MAZUMDAR

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162.

51: MONSOB RAJAB CHOUDHURY
SON OF LATE SOFAR ALI CHOUDHURY

RESIDENT OF VILLAGE- DAMCHERRA F.V.

P.O.- JAMIRA BAZAR
P.S.- RAMNATHPUR

DIST- HAILAKANDI
ASSAM
PIN- 788162

VERSUS

THE STATE OF ASSAM AND 12 ORS.
REPRESENTED BY THE ADDITIONAL CHIEF SECRETARY TO THE GOVT.

OF ASSAM,
REVENUE AND DISASTER MANAGEMENT DEPARTMENT,
DISPUR, GUWAHATI-6.

2:THE STATE OF ASSAM
REPRESENTED BY THE COMMISSIONER AND SECRETARY TO THE GOVT.
OF ASSAM

REVENUE AND DISASTER MANAGEMENT DEPARTMENT

DISPUR
GUWAHATI-781006.

3:THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM
HOME AND POLITICAL DEPARTMENT
ASSAM
DISPUR
GUWAHATI- 781006.

4:THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM
ENVIRONMENT AND FOREST DEPARTMENT
ASSAM
DISPUR
GUWAHATI- 781006.

5:THE DIRECTOR GENERAL OF POLICE
ASSAM
ULUBARI
GUWAHATI- 781007.

6:THE COMMANDANT
2ND ASSAM COMMANDO BATTALION (OPERATION)
BIRSIMA
HAILAKANDI
PIN- 788162.

7:THE PRINCIPAL ACCOUNTANT GENERAL
ASSAM
MAIDAMGAON
BELTOLA
GUWAHATI- 29.

8:THE DIRECTOR OF LAND RECORDS AND SURVEYS ETC.
ASSAM
RUPNAGAR
GUWAHATI- 781032.

9:THE DEPUTY COMMISSIONER

HAILAKANDI
ASSAM
PIN- 788163.

10:THE PRINCIPAL CHIEF CONSERVATOR OF FOREST
ASSAM REHABARI
GUWAHATI- 781037.

11:THE DIVISIONAL FOREST OFFICER
HAILAKANDI DIVISION
DISTRICT- HAILAKANDI
ASSAM PIN- 788163.

12:THE RANGE OFFICER
GHARMURA FOREST RANGE
DISTRICT- HAILAKANDI
ASSAM PIN- 788162.

13:THE CIRCLE OFFICER
KATLICHERRA REVENUE CIRCLE
HAILAKANDI
ASSAM PIN- 788161

Advocate for the Petitioner : MR. S BANIK

Advocate for the Respondent : SC, REVENUE

BEFORE
HON'BLE MR. JUSTICE DEVASHIS BARUAH
ORDER

16.08.2023

The issue involved in the instant writ petition is covered by the judgment and order dated 09.05.2023 passed in WP(C) No.4775/2023 whereby the said writ petition was dismissed by the Coordinate Bench of this Court.

2. It further reveals that against the said judgment and order dated 09.05.2023 passed by the Coordinate Bench of this Court in WP(C)

No.4775/2023, a writ appeal was preferred before the Division Bench of this Court which was registered and numbered as WA No.213/2023. The writ appeal was also dismissed vide the order dated 05.08.2023.

3. In the said writ appeal, it was observed by the Division Bench of this Court that the appellants therein were at liberty to take recourse of the remedy as provided by the Coordinate Bench of this Court at paragraph No.41 of the judgment and order dated 09.05.2023.

4. This Court further finds it relevant taking into account the similarity of the issues to quote paragraph No.41 of the judgment and order dated 09.05.2023 passed in WP(C) No.4775/2023. The said paragraph No.41 is reproduced herein under:-

“41. But, however, as the petitioners claim that as they are landless people as depicted in the letter dated 06.07.1974, they may submit applications for allotment of lands under the appropriate land policy of the Government of Assam. In the event, it is done, such applications may be taken up as per law by following the relevant procedure and it may be brought to its logical end within three months of making any such application.”

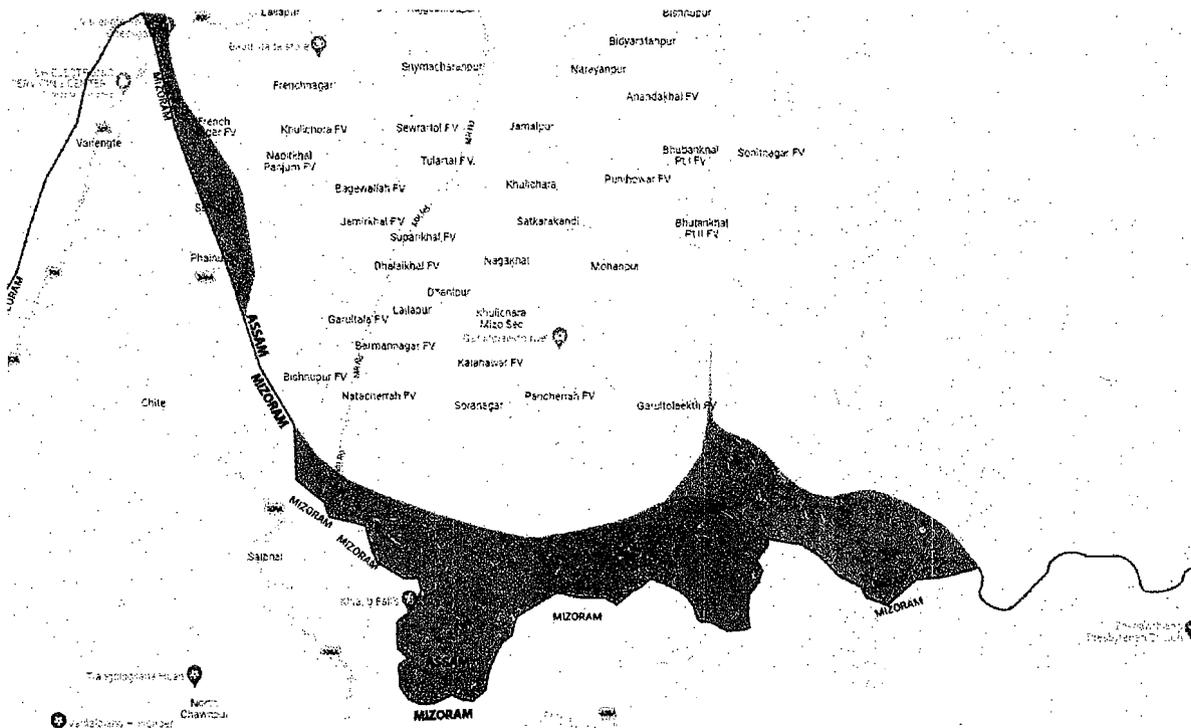
3. In that view of the matter, the instant writ petition is also stands dismissed. However, liberty is given to the petitioner in terms with paragraph No.41 of the judgment and order dated 09.05.2023 as quoted herein above.

JUDGE

Comparing Assistant

Unveiling the Intrusion: A Comprehensive Report on Encroachment within the Inner Line Reserve Forest, Cachar Forest Division

The green area in map gives a quick and clear picture of how much land has been taken over by showing the extent of encroachment in a nutshell. Around 1000 hectares of new encroachment have been added in recent years along the Assam-Mizoram Border in the Inner Line Reserved Forest.



On 26/07/2021, the tragic incident unfolded when Mizo Police and IRBN personnel, dispatched by the Mizoram Government, opened fire without provocation, targeting Assam Government officials, Forest, and Police staff with sophisticated weaponry. This indiscriminate act of violence led to the unfortunate loss of six Assam Police Personnel, highlighting the severity and gravity of the confrontation between the two states. The incident underscores the urgent need to prevent further loss of life and promote the removal and prevention of encroachment along the border.

Presented below is a comprehensive table that meticulously documents the instances of encroachment carried out by the Mizo community within the Inner Line

Reserve Forest, situated under the jurisdiction of Cachar Division. This table serves as a detailed record, providing insights into the specific occurrences where individuals from the Mizo community have encroached upon the areas of the Inner Line Reserve Forest, enabling a clearer understanding of the scope and nature of these incursions.

Sl. No.	Name of Forest Division	Date on which illegalities by Mizo People in forest area have been noticed	Encroachment of forest land and illegal construction activities thereon			Distance from any easily identifiable mile stone like river/ stream BOP, village inter-state border building etc	Remarks
			Approx Area (Ha)	GPS Co-ordinate	Nature of illegal construction		
1		3	4	5	6	7	8
1	Cachar Forest Division, Silchar	Mizo Section Dt. 21-06-2013	300.0	N 24°28'49.42" E 92°47'14.07"	Road & bridge	Mizo Section F.V.	Boundary Pillar broken by Mizo People
2		Dholakhal Dt. 06-04-2020	200.0	N 24°28'51.90" E 92°47'33.78"	Road	Dholakhal F.V.	
3		Phainum Punjee Dt. 06-04-2020	300.0	N 24°28'28.22" E 92°47'22.38"	Road	Upper Phainum Punjee Village	
4		Bagkhal Dt. 06-04-2020	250.0	N 24°28'7.36" E 92°47'57.17"	Road	Bagkhal	
5		Mother Tilla Dt. 06-04-2020	250.0	N 24°24'45.0" E 92°51'33.3"	Road	Mother Tilla	
6		Old Auto Stand (both side) Dt. 08-11-2020	123.7	N 24°30'59.11" E 92°46'47.55"	Building, Huts & Road	On NH-54	
7		17-01-2021	1.0	N 24°25'28.30" E 92°52'48.67"	Construction of Road from Mizoram via Jabla (Assam Mizoram Border) to Patarkhal mukh 8.0 Km road has been constructed in Assam area by Mizo People in the east direction of Dholakhal & east direction of Sonai River and another road plan is going on from Lailapur to Thimakhal. This is also Assam area from	Dholakhal to Patarkhal mukh approx 4.0 Km in the east direction of Sonai River.	

					west to east direction of Sonai River.		
8	Cachar Forest Division, Silchar	Paglacherra (French Nagar) Dt. 05-04-2021	125.0	N 24°30'19.43" E 92°46'46.39"	Mizo I.R.B.N. Camp	Boundary Pillar	
9		Atlang (Dholakhal) Dt. 22-07-2021	150.0	N 24°31'12.61" E 92°45'43.10"	Building & Huts	Atlang Nala	
10		Dt. 26-07-2021	-	N 24°30'59.74" E 92°46'48.51"	The Mizo Police and the IRBN personnel deployed by Mizoram Govt. stated firing un-provokedly at the Assam Govt. officials, Forest and Police staff indiscriminately using sophisticated weapons, resulting death of 6 (six) Assam Police Personnel.	Lailapur Auto Stand on NH-54	
11		Dt. 26-09-2021	-	N 24°24'45.0" E 92°51'33.3"	Eviction of temporary patrolling camp set up by Forest Deptt.	Madar Tilla, ILRF	
12		Kalakhal (Pischlakal) Dt. 03-04-2022	400.0.	N 24°27'10" E 92°53'29" N 24°27'10" E 92°53'30" N 24°27'10" E 92°53'29" N 24°27'10" E 92°53'30" N 24°27'15" E 92°53'14" N 24°27'10" E 92°53'29"	Road	Pancherra upstream newly construction of Road	
13		Rengi Tilla Dt. 22-07-2021	175.0	N 24°31'22.44" E 92°46'59.98"	Road, Huts & Horticulture crops	On NH-54	

Assam-Mizoram Border Dispute: 6 Assam Cops Killed In Firing Along Border With Mizoram: Chief Minister

[ndtv.com/india-news/reports-of-firing-at-assam-mizoram-border-as-tensions-escalate-between-locals-days-after-amit-shah-holds-meeting-2495145](https://www.ndtv.com/india-news/reports-of-firing-at-assam-mizoram-border-as-tensions-escalate-between-locals-days-after-amit-shah-holds-meeting-2495145)

By Ratnadip Choudhury

26 July 2021



Assam-Mizoram Border Tension: There were reports of firing from the Assam-Mizoram border areas.



Six police officers from Assam were killed in the fresh violence that broke out today at the disputed Assam-Mizoram border, Assam Chief Minister Himanta Biswa Sarma has said. There were reports of firing from the border area -- which lie over Assam's Cachar district and Mizoram's Kolasib district -- and attacks on government vehicles.

The violence took place two days after Union Home Minister Amit Shah met all Chief Ministers of the northeast at Shillong. Mr Shah has dialled Chief Ministers of both states and asked them to resolve the border issue, reported news agency ANI quoting sources.

The Chief Ministers of the two states had clashed on Twitter, and tagged Mr Shah in their posts.

Letter No. B/14 (Assam Mizoram Border) 6147-48 Dtd. Silchar, the 30/8/12

— 56 —

To, The Deputy Commissioner
Cachar, Silchar.

Sub: Detail report regarding encroachment in the I.L.R.F in the bordering areas of Assam-Mizoram at Lailapur area of Hawaithang Range and Action taken thereof during 2010-11 & 2011-12.

Ref: Your W.T. message dtd. 28-08-2012 & this Office letter no. B/14/Assam-Mizo/5990 dtd. 24-08-2012.

Sir,

In continuation to this Office letter under reference and your W.T message dtd. 28-08-2012, I have the honour to submit below some additional information regarding encroachment position in the I.L.R.F in the bordering areas of Assam and Mizoram in Lailapur and its nearby areas by the Mizo people as well as Mizoram Government during the year 2010-11 and 2011-12, showing location of encroachment on Topo Sheet alongwith some photographs of different activities as desired by your honour with action taken thereof.

- 1) (a) As stated earlier regarding encroachment by way of construction of 3 km road from French Nagar Khasia Punjee to Paglacherra along the border of Assam and Mizoram well inside the district of Cachar, Assam by the P.W.D Department of Mizoram Govt. during 2011.
- (b) In Paglacherra area Mizo people and Mizo Police had dismantle 4 nos. houses of non Mizo encroachers and tried to arrest them. But due to resistance from the local people and Forest personnel, they released & retreated back. Incident occurred during 2011 &
- (c) Construction of 3 nos. fisheries in the Paglacherra Frenchnagar area by the Mizo people in the ILRF well inside the District of Cachar, Assam during 2011.

Action taken :-

The above matter of encroachment was reported by the Range Forest Officer, Hawaithang Range, Dholai vide his Office letter no. DH/51/Border/51/419-22 dtd. 11-02-2011 after his field visit on 11-02-2011.

Accordingly matter was brought to the notice of your honour by the undersigned vide this Office letter no. B/14/1060 dtd. 15-02-2011. In the matter a team was constituted with Sri P.C. Nath, ADC & Sri J. Choudhury, Addl. S.P, Cachar & Circle Officer, Sonai was deputed by your honour for causing enquiry alongwith the Forest and Police Officers and for taking necessary action. The Officers so deputed, visited the area on 15-02-2011 and stopped the construction works which was in progress in Paglacherra, Frenchnagar area within the territory of Cachar District of Assam. The S.D.O., Civil Vairengtee and S.D.P.O alongwith O.C. Vairengtee P.S reached in the said area and after that decided to meet for a joint meeting to take decision in this respect. Accordingly, the above named Officers of Cachar District and Counter part of the Officers of Mizoram State Government set for a joint meeting on the same date at Dholai P.S. In the meeting, it was resolved that the work should be stopped temporarily till further decision is taken at Deputy Commissioner level meeting to maintain peace and harmony from both the sides (copy of the minutes of the meeting dtd. 15-02-2011 is enclosed herewith as Annexure-I).

As per the said decision District administrative level meeting of Cachar and Kolasib was held on 23-03-2011 at Dholai P.S Campus and resolution was taken that, the Deputy Commissioner, Kolasib will take approval from the respective Government before undertaking such activities in the bordering areas. The other Government will be intimated through Deputy Commissioner regarding their approval. (copy of the said resolution is enclosed herewith as Annexure-II). Presently, the construction works is not continuing.

- 2) In regard, incident of Symbolic tree marking with paints along the NH-54 from Vairengtee to Lailapur done by the Young Mizo Association (YMA) of Mizoram on May/2011 is also a type of aggression from their part to establish their right over the area.

Action taken :-

On getting the report from the Range Forest Officer, Hawaithang Range, Dholai, Sri R. Nath, ACF, Sri S. Baidya, ACF alongwith Range Forest Officer, Hawaithang Range and his staffs, Forest battalion visited the Lailapur Vairengtee area on 07-05-2011 and found all the road sides trees along the NH-54 were marked with red and green Symbols alongwith symbols of red, black and pink ribbons covered the entire girth of the tree, which was reported to be done by the Y.M.A of Mizoram. Immediately all such marks were defaced with black paints. The matter was reported to your honour vide this Office letter no. B/14(M.Border)/3567 dtd. 12-05-2011.

- 3) Existing Jungle path in ILRF near 2 km Milepost from Lailapur P.S on NH-54 in between Lailapur and Virengtee used by the staff of Hawaithang Range of Cachar Forest Division as patrolling path have been widened upto length of approx. 1.5 km inside the ILRF by the Mizo people with the help of the Mizoram Govt., by way of jungle clearance and spading of earth during 3rd July/2012. The said area falls approx. 2 km inside the Cachar District of Assam from the Inter State border.

Action taken :-

Since the above works has been done by the Mizo people with the help of the Mizoram Govt. engaging approx. 150-200 nos. laboures in a single day, no action in this respect could be taken. However the said land is still lying under the possession of the Cachar Forest Division, Silchar, Assam.

- 4) Construction of irrigation channel by the Irrigation Department Govt. of Mizoram in Paglacherra area of ILRF within the district of Cachar, Assam. The approx. length of the channel is 250-300 mt. and ending at GPS Coordinates N – 24^o30'23.4", E – 92^o46'47.6". The above work done during 2011.

Action taken :-

The matter was reported to I/C Lailapur Police Petrol Post by the Beat Officer, Hawaithang Beat immediately vide his letter no. HT/121-122/10 dtd. 13-11-2011 and letter no. HT/123-124/10 dtd. 17-11-2011 and stopped the further progress of works jointly by Forest and Police and presently statuesque is going to be maintained.

- 5) Construction of one RCC bridge over the Kulicherranala on the way to Mizo Section (near Mizo Section Tangya Village under Cachar Forest Division) has been carried out by the Mizo people at GPS Coordinates N- 24^o28'58.3", E- 92^o47'19.6" within the ILRF of Cachar District, Assam, during 2012.

Action taken :-

Beat Officer, Hawaithang intimated the matter regarding unauthorized construction of RCC bridge as stated above to the I/C Lailapur Police Petrol Post vide his letter no. HT/156-157/10 (encroachment) dtd. 17-02-2012 and accordingly Forest and Police personnel stopped the work immediately and till the date it is maintained.

- 6) Construction of one wooden C.I. Sheet roofing shed by the Mizo people on the Kulicherra Mizo Section Forest Village Road of Cachar Forest Division at GPS Coordinate N- 24°29'6.7", E- 92°47'37.5" well inside the district of Cachar.

Action taken :-

It is a open shed used by the Villagers as resting place and the said structure is purely a temporary one, hence the shed has not been dismantled. If necessary this can be dismantled at any time.

Further as mentioned above the detail locations of the encroachment are shown on the Topo Sheet by plotting GPS Coordinates and are enclosed herewith, alongwith some photographs of various activities under taken by the State of Mizoram.

This is for favour of your kind information and necessary action.

Encl- As stated above

Yours faithfully,

Divisional Forest Officer
Cachar Division : Silchar.

Copy to the Range Forest Officer, Hawaithang Range, Dholai for his information and necessary action.

Divisional Forest Officer
Cachar Division : Silchar.

Memo No. A/ 14 (Assam Mizoram Border) 976

Dtd. Silchar, the 30/8/12

Copy to the Conservator of Forests, Southern Assam Circle, Silchar for favour of his kind information.

Divisional Forest Officer
Cachar Division : Silchar.

o/c

SECRET

EXTRACT OF THE MINUTES OF THE CABINET MEETING HELD
ON 28-07-2021 AT 2-00 PM IN THE CABINET ROOM OF CHIEF MINISTER'S
OFFICE AT JANATA BHAWAN, DISPUR, GUWAHATI

Informal Item No.4
Home & Political Department

No. file

As part of the State Government's decision to appoint one lakh youths in Government jobs, the Cabinet decided to start the process to fill up vacant posts in Assam Police and the process will start from 1st September, 2021. The Cabinet also decided to create five new Commando battalions of Assam Police which will open up recruitment prospects for 6270 youths.



GOVERNMENT OF ASSAM
HOME (A) DEPARTMENT
3rd Floor, CM's Block, Janata Bhawan, Dispur, Guwahati-6
E-mail : assam.home@assam.gov.in

No: HMA.113/2021/Pt/29

Dated Dispur, the 22nd October, 2021

From : Shri Diganta Barah, IPS
Secretary to the Govt. of Assam,
Home & Political Department, Dispur

To : The Principal Accountant General, Assam, Maidamgaon,
Beltola, Guwahati-29.

Sub : Sanction for raising of 1 (one) new Assam Commando Battalion i.e. **2nd Assam Commando Battalion (Operation), Birsima, Hailakandi** alongwith creation of posts.

Sir,

I am directed convey the sanction of the Governor of Assam to the raising of 1 (one) new Assam Commando Battalion i.e. **2nd Assam Commando Battalion (Operation), Birsima, Hailakandi** alongwith creation of 800 (eight hundred) nos. of post for this newly created Assam Commando Battalion (Operation) w.e.f. the date of sanction as per the following staffing pattern :

Sl. No.	Rank	Gazetted / Non-gazetted posts	No. of Posts for each Battalion	Scale of Pay
Force Personnel				
1.	Commandant (SP rank)	Gazetted post	1	As per RoP 2016
2.	Deputy Commandant (Addl. SP rank)	Gazetted post	3	
3.	Asstt. Commandant (Dy. SP rank)	Gazetted post	7	
4.	Inspector	Non-gazetted post	16	-
5.	Sub-Inspector	Non-gazetted post	64	
6.	Havildar	Non-gazetted post	112	
7.	Constable	Non-gazetted post	480	
8.	Followers Cook = 20 Multitasking and Maintenance Staff = 18 Water carrier = 18 Dhubi = 8 Barber = 8	Non-gazetted post	72	As per RoP 2016

-2-

Medical Staff				
9.	Sr. Medical & Health Officer	Gazetted post	1	As per RoP 2016
10.	Medical & Health Officer	Gazetted post	1	
11.	Physio Therapist	Non-gazetted post	1	
12.	ASI (Pharmacist)	Non-gazetted post	1	
13.	Hav (X-ray Asstt)	Non-gazetted post	1	
14.	Laboratory Technician	Non-gazetted post	1	
15.	Staff Nurse	Non-gazetted post	2	
16.	Hav Nursing	Non-gazetted post	2	
17.	Const. Nursing	Non-gazetted post	10	
18.	Dhai	Non-gazetted post	1	
APRO Staff				
19.	Inspector	Non-gazetted post	1	As per RoP 2016
20.	S.I. (Radio Operator)	Non-gazetted post	3	
21.	S.I. (Technician)	Non-gazetted post	1	
22.	A.S.I. (Radio Operator)	Non-gazetted post	4	
23.	A.S.I. (Cypher)	Non-gazetted post	1	
24.	HC (WO/WT/Cy)/ Cn (WO/WT/Cy)	Non-gazetted post	14	
Grand Total:			800	

Govt. has **no objection** to the filling up of the newly created 800 posts during the current financial year as per approval conveyed by Finance (SIU) Department vide their U/O No.FSI No.467/2021 dated 21/10/2021.

Head of account will be communicated after creation of particular head against the organization by Finance Department.

This is issued with the concurrence of Finance (EC-II) Department vide their U/O. No.733/2021 dated 21/10/2021.

Yours faithfully,


Secretary to the Govt. of Assam,
Home & Political Department

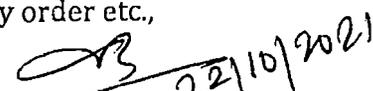
Dated Dispur, the 22nd October, 2021

Memo No.HMA.113/2021/Pt/29-A

Copy to :-

1. The Director General of Police, Assam, Ulubari, Guwahati-7 for information and necessary action.
2. The Finance (EC-II)/ (Budget) Department, Dispur, Guwahati-6.

By order etc.,


Secretary to the Govt. of Assam,
Home & Political Department

Dated Dispur, the 22nd October, 2021

Memo No.HMA.113/2021/Pt/29-B



GOVERNMENT OF ASSAM

OFFICE OF THE CIRCLE OFFICER :: KADAM REVENUE CIRCLE :: BOGINADI

No.KRC.3/P1/2021-72/

Date: 08.12.2022

To,

The Deputy Commissioner
Lakhimpur, North Lakhimpur.

Sub: Allotment of land for raising of 3rd Assam Forest Protection Bn.-regarding.

Ref. 1. This office Earlier letter /proposal No. RC.3/P1/2021/777 dated 20/11/2021

2. DFO's letter No. FLKT/B/3rd AFPP Bn/2022/7998-99 dated 05/12/2022

Sir,

With reference to the above I have the honour to inform you that as per the proposal submitted to your good office vide the letter under reference 1, land to the tune of 300 Bighas was allotted for 3rd Assam Forest Protection Bn. Accordingly, the allotted land was handed over to the requiring deptt. i.e the Forest Deptt. But, the Forest deptt. could not take possession of the said land due to public protest. Subsequently, the DFO, Lakhimpur has returned the original Handing Over/Taking Over Certificate vide the letter under reference 2. As such, alternate land has been identified and joint inspection of the site was carried out with the Officials of forest deptt. and fresh proposal for allotment of land in favor of 3rd Assam Forest Bn. To the tune of 300 Bighas covered by Dag. No. 74 and 162 of Tariyani Rajgarh Village under Kadam Revenue Circle is submitted herewith for favour of your kind information and necessary action.

Encl. 1. Letter of the DFO, Lakhimpur

2. Allotment proposal as mentioned above

with all relevant documents.

Your's faithfully

Circle Officer,
Kadam Revenue Circle.

63

Most Urgent
By Special Messenger

GOVT OF ASSAM

OFFICE OF THE DIVISIONAL FOREST OFFICER::HAILAKANDI FOREST DIVISION::HAILAKANDI

Letter No. HKD/DFO(T)/Border / Encroachment/ 1873

Date: 18/07/2021.

To,

The Superintendent of Police
Hailakandi.

Sub:- Requisition for special armed forces for Gharmurah Range under Hailakandi Forest Division

Madam,

With the subject cited above, I am to inform you that the about 80% Gharmurah Range boundary is along with Inter State Border Boundary of Assam Mizoram and the said border area is disputed area with Mizoram. Moreover the reserved forests area viz. Inner Line Reserved Forests under the Range has huge encroachment in bordering area by both Mizoram and Assam side.

Under the circumstances I would request you to provide special armed forces to conduct requisite protection measure toward prevention of further extension of encroachment and ejection of encroachers in face manners.

This is for favour of your kind information and necessary action.

Yours faithfully



(M. Ali, AFS)

Divisional Forest Officer
Hailakandi Division, Hailakandi

Copy to:-

1. The Addl. Principal Chief Conservator of Forests (T), Lower Assam Zone, Kacharighat, Guwahati-1, for kind information.
2. The Chief Conservator of Forests Southern Assam Circle, Silchar for kind information.
3. The Deputy Commissioner, Hailakandi for kind information.

Divisional Forest Officer
Hailakandi Division, Hailakandi

Handwritten notes and stamps in the bottom left corner, including a circular stamp and some illegible text.

OFFICE OF THE SUPERINTENDENT OF POLICE :: HAILAKANDI :: ASSAM.

Memo No. HKD/B/91/2021/324

Dated Hailakandi, the 24th July, 2021.

To

The Director General of Police,
Assam, Ulubari, Guwahati-7.

Subj:-

Regarding establishing a base for special armed forces like Commandos at Chamurah Range of Inner-Line Reserve Forest area under Hailakandi Forest Division.

Ref:-

Letter No. HKD/DFC(I)/Border/Encroachment/1873, dated 18.07.2021 of D.F.O, Hailakandi.

Sir,

Apropos to above mentioned subject and reference, it is being brought to your kind notice that Chamurah Range of Inner-Line Reserve Forest shares a substantial boundary with Mizoram and is under severe constant encroachment. The area is remote and due to absence of any communication in terms of roads and other facilities, it is very difficult to respond in case of any fresh encroachment attempt from Mizoram side. For the protection of the Reserve forest in this inter-state border area, D.F.O, Hailakandi has requisitioned (vide above mentioned reference), Special armed forces. As the area is vast and of vital importance to the state, in view of the above, a full Battalion of Commandos etc. may be considered to be deployed in the area.

Submitted in anticipation of your kind consideration.

Yours faithfully,

Encl :- Above mentioned reference.

Superintendent of Police,
Hailakandi.

Memo No. HKD/B/91/2021/324-A

Dated Hailakandi, the 24th July, 2021.

Copy for favour of kind information to :-

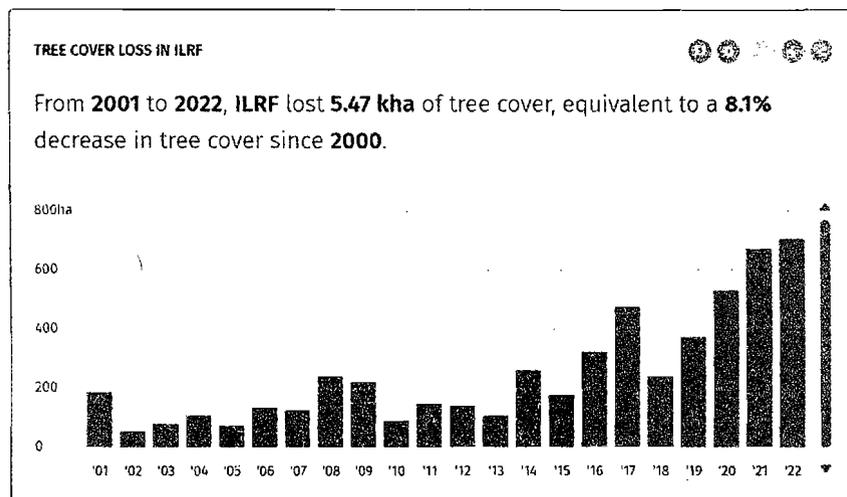
1. The Spl. Director General of Police (B), Assam, Srimantapur, Guwahati-32.
2. The Spl. Director General of Police (I&AP), Assam, Ulubari, Guwahati-7.
3. The Principal Secretary to the Govt. of Assam, Home & Political Department, Assam, Dispur, Guwahati-6.
4. The Principal Secretary to the Govt. of Assam, Environment & Forest Department, Assam, Dispur, Guwahati-6.
5. The Addl. Principal Chief Conservator of Forests (T), Lower Assam Zone, Kacharighat, Guwahati-1.
6. The Commissioner & Secretary to the Govt. of Assam, Border Protection & Development, Dispur, Guwahati -6.
7. The Deputy Commissioner, Hailakandi.

**A satellite imagery-based analysis of the Tree cover loss of the Inner
Line Reserve Forest, Barak Valley, Assam**

Year Wise Tree Cover Loss in ILRF from 2001 to 2022

Year	Area(Ha)	Cumulative Area(Ha)
2001	185	185
2002	55	240
2003	79	319
2004	108	427
2005	74	501
2006	134	635
2007	126	761
2008	242	1003
2009	221	1224
2010	90	1314
2011	147	1461
2012	142	1603
2013	106	1709
2014	261	1970
2015	177	2147
2016	323	2470
2017	475	2945
2018	241	3186
2019	372	3558
2020	530	4088
2021	672	4760
2022	706	5466

Source: Global Forest Watch



Source: Global Forest Watch

Tree cover loss shown on images of 2 different time frames:

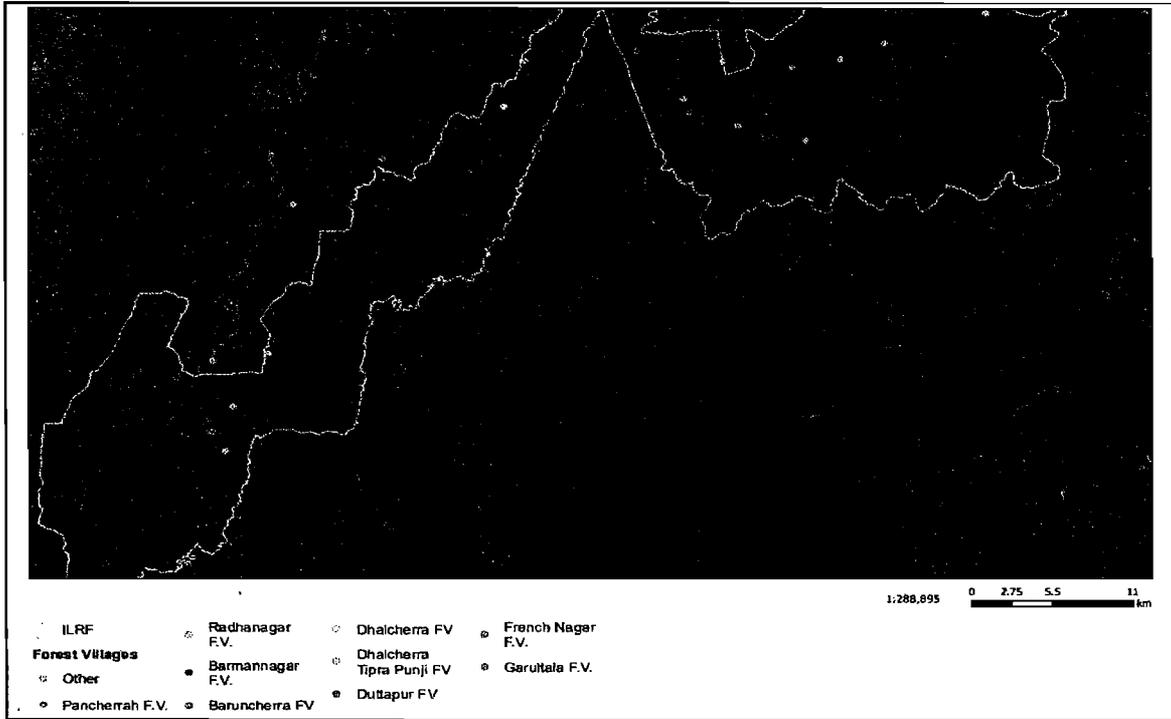


Image 1: Year 2013 Landsat 7. The pink patches in and around ILRF represent the tree loss area. Some patches are seen in the south-eastern part of ILRF.

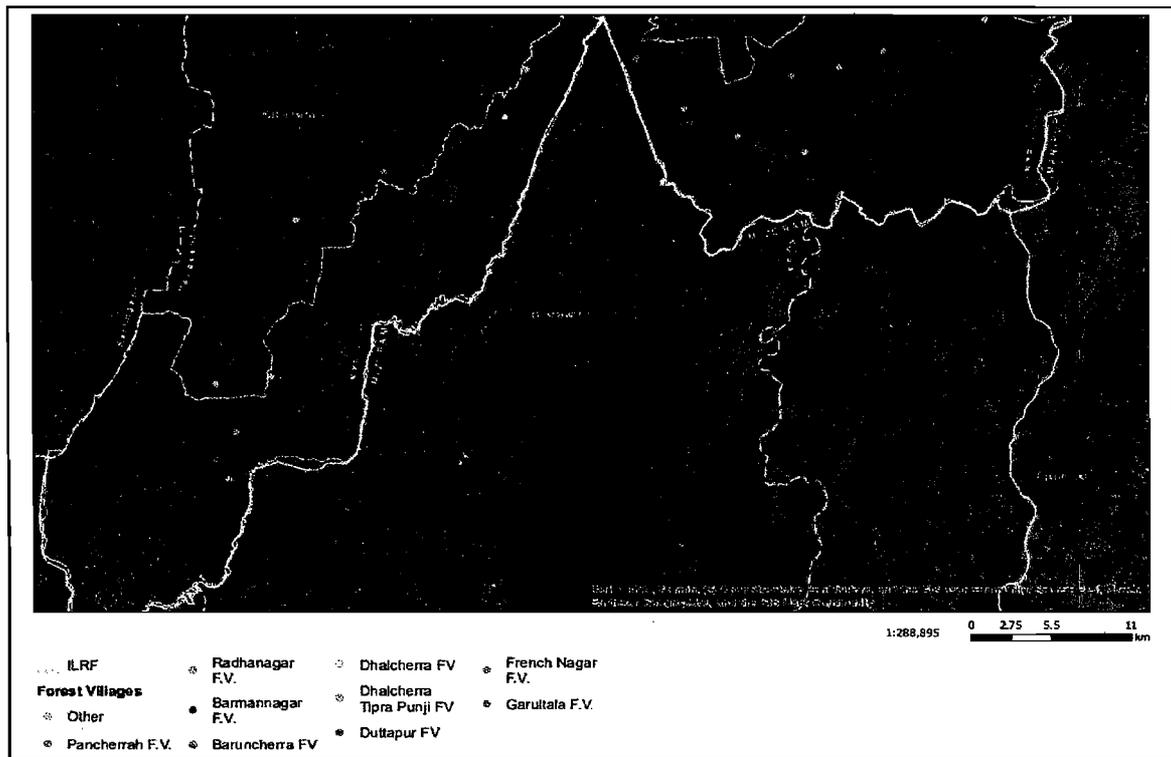


Image 2: Year 2022, Planet Imagery. The smaller pink patches in and around ILRF represent the tree loss area. The Image shows lots of pink patches along the border of Mizoram.

YEAR WISE TIMBER SEIZED IN I.L.R.F						
Sl. No	Division	Range	YEAR	TOTAL TIMBER SEIZED(cum)	FROM MIZORAM SIDE(cum)	FROM RANGE AREA(cum)
1	Hailakandi	Gharmura	2018-19	7.663		7.663
2			2019-20	7.973		7.973
3			2020-21	56.191		56.191
4			2021-22	14.88		14.88
5			2022-23	10.638		10.638
6		Matijuri	2018-19			
7			2019-20			
8			2020-21			
9			2021-22	19.505	19.505	
10			2022-23			
11		Kukichera	2018-19			
12			2019-20			
13			2020-21			
14			2021-22			
15			2022-23			
Sub Total				116.85		
16	Cachar	Hawaithang	2018-19	148.07	88	60.07
17			2019-20	145.801	86.5	59.301
18			2020-21	108.303	68.15	40.153
19			2021-22	79.424	45.52	33.904
20			2022-23	9.297	7.008	2.289
Sub Total				490.895		
Grand total				607.745		

BRIEF SUMMERY OF MIZO ACTIVITIES UNDER HAILAKANDI FOREST DIVISION

There is about 1000 Hectors area of land in Inner Line R.F under Hailakandi Forest Division which is encroached by Mizoram Govt. at the following locations:

Sl no	Name of Range	Name of RF	Location of Mizo Encroached Area	Total area encroached(ha)
1	Matijuri	Inner line R.F	Dhalchera	575
2	Gharmura		Kachurthal	425
			Birseema	
			Gollachera	
			Total	1000

In addition to that Mizoram Govt. /people intended to encroach in the adjoining bordering area of Assam under Matijuri Range, Gharmurah Range and Kukicherra Range some of such incidences are shown below.

Date	Brief description
03-06-2021	Reporting of illegal construction of house in the adjoining area of boundary of Assam Mizoram by Mr. Pu John Hallyday at Birsima village within Inner Line R.F, under Gharmurah Range, Hailakandi District. And physical inspection of the illegal constructed house done on 03-06-2021. Area encroached 3.00 Hectors.
04-06-2021	Burning of 3(Three) huts of encroachers at Gollacherra area within Inner Line R.F under Gharmurah Range and within territorial jurisdiction of Hailakandi district near interstate border boundary of Assam Mizoram.
27-06-2021	Mizo encroachment at Kochurthal –Balicheraa area under Dhalcherra BOP, Matijuri Range. On 27-06-2021 the Civil, Police and Forest authority of the district along with armed police personnel found a temporary shed constructed at Kachurthol (Balicherra) by the Mizoram Police.
29-06-2021	Dismantling of temporary shed constructed at Kachurthol (Balicherra) by the Mizoram Police and also recovered 120 Hectors Broom plantation done and occupied by Mizoram.
01-07-2021	On 01-07-2021 Mizoram Police tried to re-construct the temporary shed at Kachurthol-Balicherra area but the district Police/Civil and Forest authority have dismantle the constructional works and recovered encroached 80.00 Hectors Broom planted land.
13-08-2021	At Sahebmarra - PakuaPunji EGS L.P. School under Gharmurah Range within Inner Line Reserved Forest low intensity blast has been made in night hours of 13-08-2021 by unknown miscreant of Mizoram.
14-08-2021	On 14-08-2021 during field visit at Kachurthol- Balicherra area i/c Range officer, Matijuri and other forest staff have noticed that about 2.00 (Two) KM Kacha road (earthen road) constructed by the Mizoram Govt. in Inner Line Reserved Forest under Matijuri Range, Hailakandi District, Assam.
27-08-2021	On 27-08-2021 i/c Range Officer, Matijuri has visited the Kachurithal-Balicherra area within Inner Line Reserved Forest area under Matijuri Range, Hailakandi District and reported that Mizoram Police has installed 2(Two) nos. temporary Camps and one bunker near the boundary of 200 Hectors Block Plantation site .
01-09-2021	On 01-09-2021 it is reported that a road is started to construct by the Mizoram Govt. in Kachurithal-Balicherra area near 200 Hectors Mixed Teak Plantation Center within Inner Line Reserved Forest area under Matijuri Range, Hailakandi District. Necessary preventive steps have been adopted by the District Police and Civil authority along with Forests.
02-09-2021	Another Temporary Camp alongwith 2Km road have been constructed by Mizoram Police at Kachurthol-Balicherra area within Inner Line Reserved Forest under Matijuri Range, Hailakandi District, Assam.
06-10-2021	Illegal construction of linkage road with Mizoram State by way of encroachment in Inner Line R.F in Hailakandi district extending the earlier constructed 2.00 Km road at Kacurthol – Balicherra area including a new duty post also done by the Mizoram Police.

Contd. ...2

Date	Brief description
26-10-2021	The Mizoram Govt. has again started re-construction of incomplete RCC culvert over Bhairabicherra under Gharmurah Range near Kachurthal at GPS Coordinates N -24.227, E - 92.548. But due to Intervention of district Civil and Police authority constructional work has been ceased.
21-11-2021	Illegal construction of a Road by Earth cutting at upstream of Haticherra area within ILRF under Kukicherra Range. The said road is about 2:00 KM (Aerial distance) inside Assam territory from the Inter State Border Boundary of Assam-Mizoram. A point of GPS Coordinates of the road is (24°21'15.5"N 92°38'23.6"E). The said road works has been stopped after joint enquiry done by the both Civil, Police, Forest authority of the counterpart district.
02-02-2022	About 3.00 Ha land encroached by Mizo miscreants at Gollacherra area by cutting/ clearing the bamboo etc. within I.L.R.F. under Gharmurah Range.
09-02-2022	DFO, Hailakandialong with Circle Officer, Katlicherra, Range Officer, Gharmurah, O.C. Ramnathpurand other staff visited the Gollacherra area within Inner Line Reserved Forest under Gharmurah Range, Hailakandi district. During our visit it is seen that the earlier encroached area has been extended by cutting/clearing the bamboo etc. from the forest area, the total encroached area is about 3.00 Hectors.
26-02-2022	About 2.0 Km. away towards eastern direction from Gollacherra B.O.P Mizoram Govt. has illegally constructed new Road at Kala Pahar area within Inner Line Reserved Forest under Gharmurah Range, Hailakandi District.
11-03-2022	Illegal construction of 2(two) nos. temporary huts at Sahebmara area under Gharmurah Range within I.L.R.F.
30-03-2022	Mizoram Govt. is illegal digging pits for installation of electric post meant for power supply in Gollacherra area within I.L.R.F. under Gharmurah Range.
08-03-2023	According to information regarding Mizo encroachment at Birsima area within Inner Line Reserved Forest under Hailakandi District on 08-03-2023 the Beat Forest Officer, Bhairabi Beat, Ramnathpur and O/C Ramnathpur Police Station along with other staff proceeded to Birsima area and stopped the work. The area falls in the disputed border boundary area and also under status quo as per joint decision taken vide joint statement dated, 05-05-2021 of both State of Assam & Mizoram.
10-06-2023	Mizo Govt./ Mizo People have engaged in road works by earth cutting of an existing foot path at Gollacherra area in ILRF Assam near interstate border area. The matter has been informed to the D.C. and S.P, Hailakandi on 10-06-2023, accordingly D.C Hailakandi requested to the D.C, Kolasib Mizoram to stop the activities vide letter No. MJ-14/3/22-HM Dtd. 11-06-2023 and to maintain status-quo as per the joint statement issued by the Govt. of Assam and Mizoram in meeting dtd. 05-08-2021.
15-06-2023	On 15-06-2023 2(two) nos. of JCBs were working for widening of the path 300.0Mtrs. away from Gollacherra BOP in the border area of Gharmurah Range under Hailakandi Forest Division. In this regards District Commissioner, Hailakandi take up the matter with the counterpart of the Deputy Commissioner, Kolasib, Mizoram to maintain the decision adopted in the Minister level agreement dtd. 05-08-2021, 09-08-2022 and 17-11-2022.

Illegally construction of Temporary Camp along with 2 KM road have been constructed by Mizoram Police at Kachurthal - Balicherra area within Inner Line Reserved Forest under Matijuri Range, Hailakandi District

On 02-09-2021 accompanied with the Superintendent of Police, Hailakandi and other Police /Forest personnel have visited the Kachurithal-Balicherra area within Inner Line Reserved Forest under Matujuri Range, Hailakandi District, wherein it has been noticed that another Temporary Camp alongwith 2 KM road have been constructed by Mizoram Police at Kachurthal - Balicherra area within Inner Line Reserved Forest under Matijuri Range, Hailakandi District, Assam. Two numbers of photographs of the newly constructed camp and road are annexed herewith.

Photographs of newly constructed Camp and Roads done by Mizoram Police



Low intensity blast made by Mizo miscreants at Sahebmarā Pakua Punji EGS L.P. School at Sahebmarā Pakua Punji area under Gharmurah Range, Hailakandi Forest Division.

On 13-08-2021 in night hours low intensity blast made by Mizo miscreants at Sahebmarā Pakua Punji EGS L.P. School at Sahebmarā Pakua Punji area under Gharmurah Range within Inner Line Reserved Forest. the i/c Gharmurah Range along with the Circle Officer (Executive Magistrate) Katlicherra, O.C Ramnathpur, Police Station and others Police and Forest personnel visited the said place of occurrence on 14-08-2021. The GPS coordinates of the location is 24° 10' 58.7" N 92° 31' 32.9" E. Some photographs along with Google Map showing location of said school appended herewith.

Photographs of suspected to be low intensity blast and damage of Sahebmarā Pakua Punji EGS L.P. School at Sahebmarā Pakua Punji area under Gharmurah Range by unknown Mizo miscreants inspected by Executive Magistrate and R.O. Gharmurha & O.C. Ramnathpur.



Illegal construction of RCC culvert over Bhairabi cherra in Inner Line Reserved Forest under Gharmurah Range, Hailakandi District.

On 26-10-2021 the Range Forest Officer, Gharmurah Range has informed that the Mizoram Govt. has again started re-construction of incomplete RCC culvert over Bhairabi cherra. Three nos. Photographs of the constructional works of RCC culvert are annexed herewith.

PHOTOGRAPH TAKEN ON 29-09-2021 OF RCC CULVERT OVER BHAIRABI CHERRA, KACHURTHAL AREA, UNDER GHARMURAH RANGE.



Illegal construction of road At upstream of Haticherra within Inner Line Reserved Forest, Kukicherra Range under Hailakandi Forest Division.

On 21-11-2021 it is detected that Mizoram Govt. has started construction of a Road by Earth cutting at upstream of Haticherra area within ILRF under Kukicherra Range. The said road is about 2:00 KM (Aerial distance) inside Assam territory from the Inter State Border Boundary of Assam-Mizoram. A point of GPS Coordinates (N 24°21'15.5" E92°38'23.6") on the said road has been taken by the staff of, Kukicheera Range. The newly constructed road length is about 3.50 KM. There is no human habitation is in and around the vicinity of the road. Some photographs of the said road are enclosed herewith for ready reference alongwith Google Map

Photographs of Illegal construction of road At upstream of Haticherra within Inner Line Reserved Forest, Kukicherra Range under Hailakandi Forest Division.

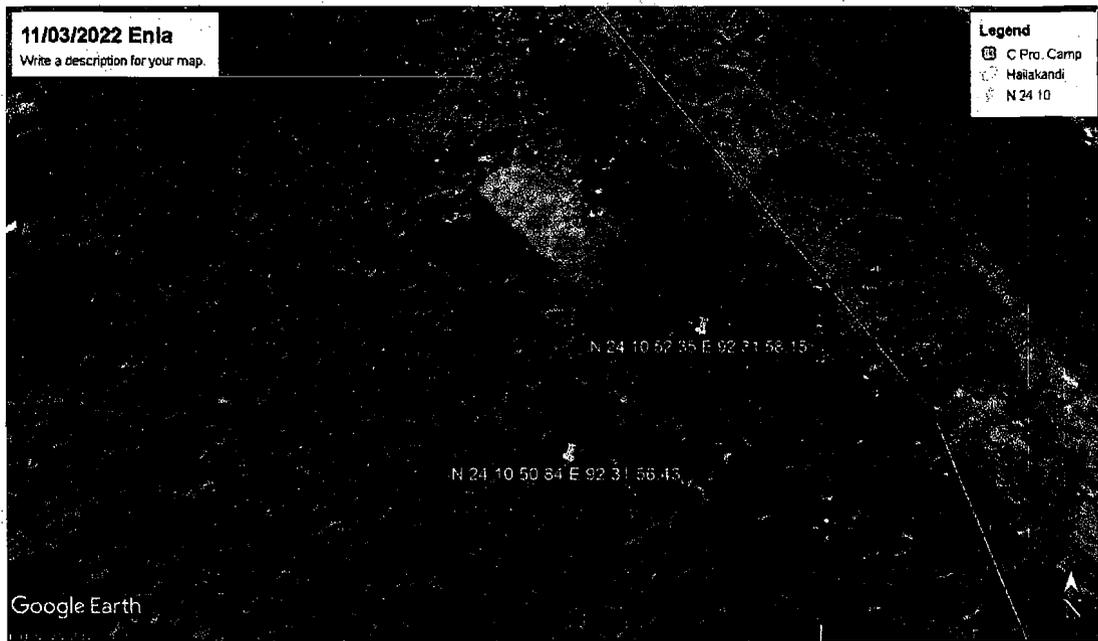


Illegal encroachment of two Nos. temporary Huts at Sahabmara area in Inner Line Reserved Forest under Gharmurah Range, Hailakandi District.

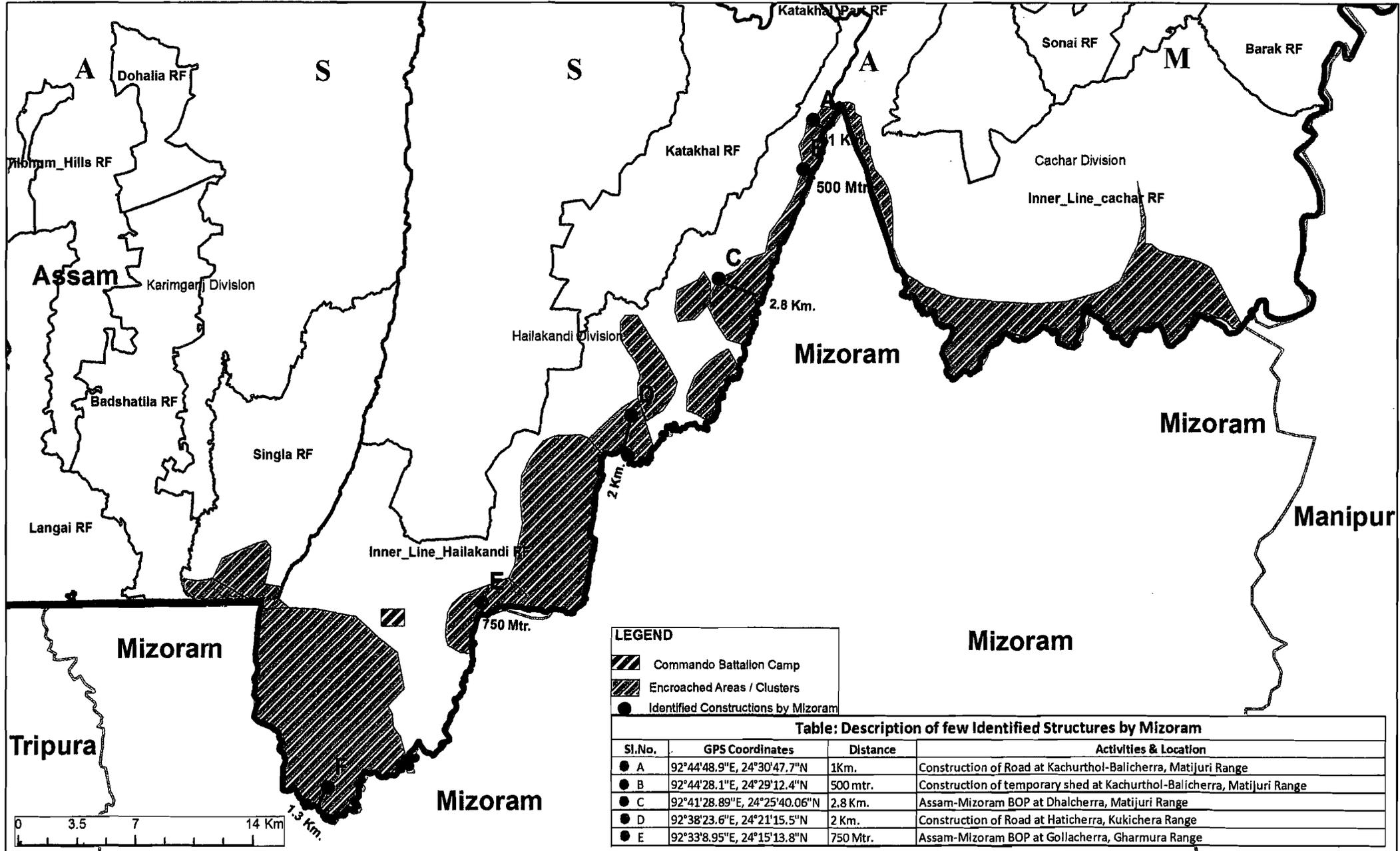
On 11-03-2022 the staff of Gharmura Range along with O.C. Ramnathpur Police Station and other Armed Personnel visited the place of occurrence and dismantled one abandoned temporary hut at Sahabmara area under Gharmurah Range in Inner Line Reserved Forest constructed by Bengali encroacher. As regards another illegally constructed temporary hut done by Mizo people, the local Circle Officer and Police Officer of Mizoram appeared at the place of occurrence and approached to O.C. Ramnathpur and the Staff of Gharmurah Range and requested not to dismantle the temporary hut at that moment because they will remove the said hut within three days. The area is adjacent to interest border boundary and hence to maintain the law and order situation. Our officers have returned back from the place of occurrence agreed with the assurance given by the counterpart officials.

A Google Earth Map showing GPS, Coordinates of the recent detected encroached huts is annexed herewith for ready reference.

A Map Showing illegal encroachment of two Nos. temporary Huts at Sahabmara area in Inner Line Reserved Forest under Gharmurah Range, Hailakandi District.



SKETCH MAP SHOWING ENCROACHMENT CLUSTERS IN INNER LINE RESERVE FOREST, ALONG ASSAM - MIZORAM BORDER





Latitude: 24.416643
Longitude: 92.688749
Elevation: 70.43±10 m
Accuracy: 7.2 m
Time: 01-20-2024 14:08
Note: phisen

Powered by NoteCam



Latitude: 24.393859
Longitude: 92.682709
Elevation: 73.07±14 m
Accuracy: 7.2 m
Time: 01-20-2024 14:00
Note: phisen

Powered by NoteCam



Latitude: 24.392774
Longitude: 92.68283
Altitude: 11.74±7 m
Accuracy: 4.3 m
Time: 01-20-2024 14:00
Note: phisen

Panasonic NoteCam



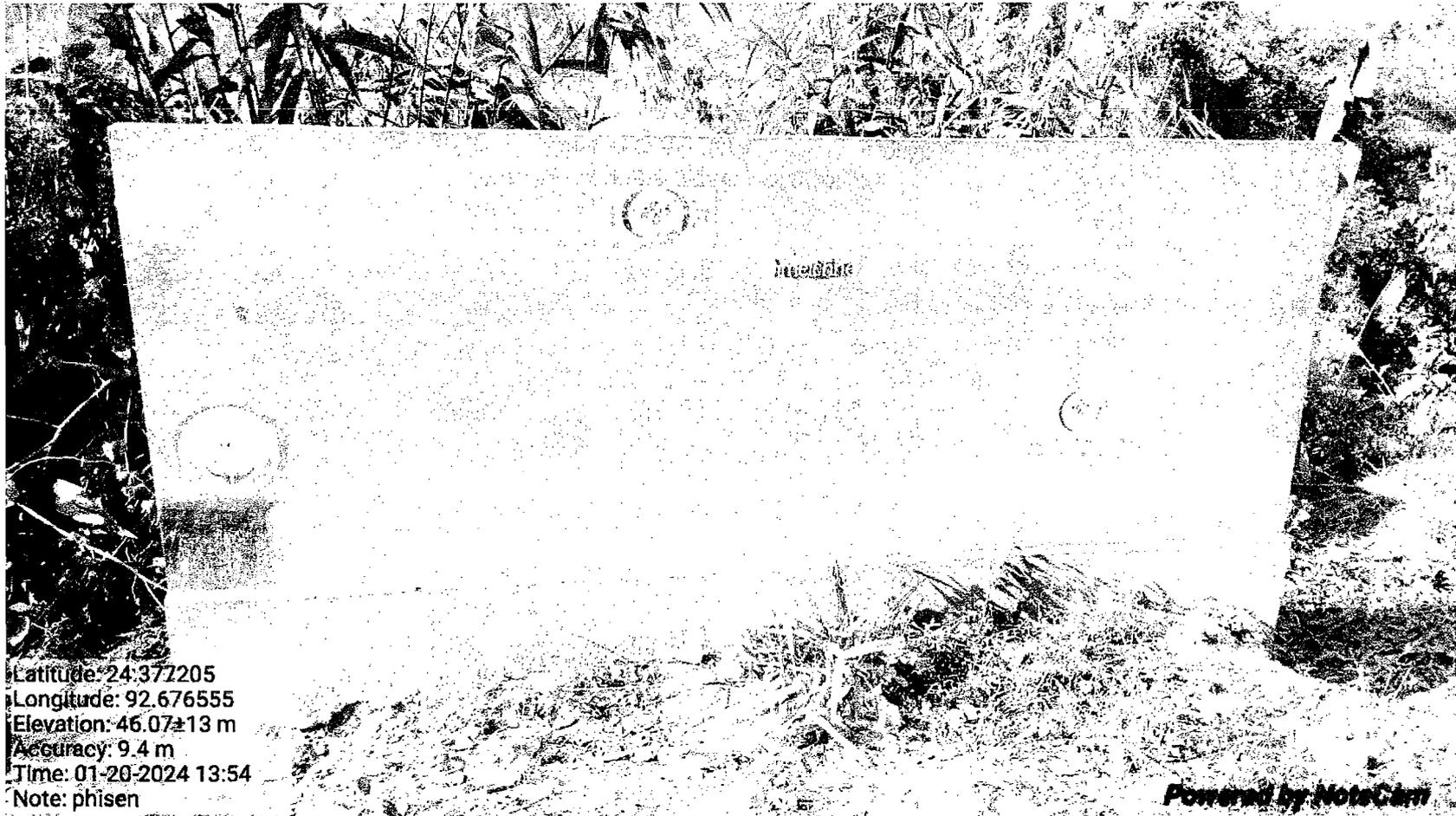
Latitude: 24.39199
Longitude: 92.682359
Elevation: 71.34±6 m
Accuracy: 4.1 m
Time: 01-20-2024 14:00
Note: phisen

Powered by NoteCam



Latitude: 24.381908
Longitude: 92.678113
Altitude: 10.35±15 m
Accuracy: 9.1 m
Time: 01-20-2024 13:55
Note: phisen

Powered by NoteCam



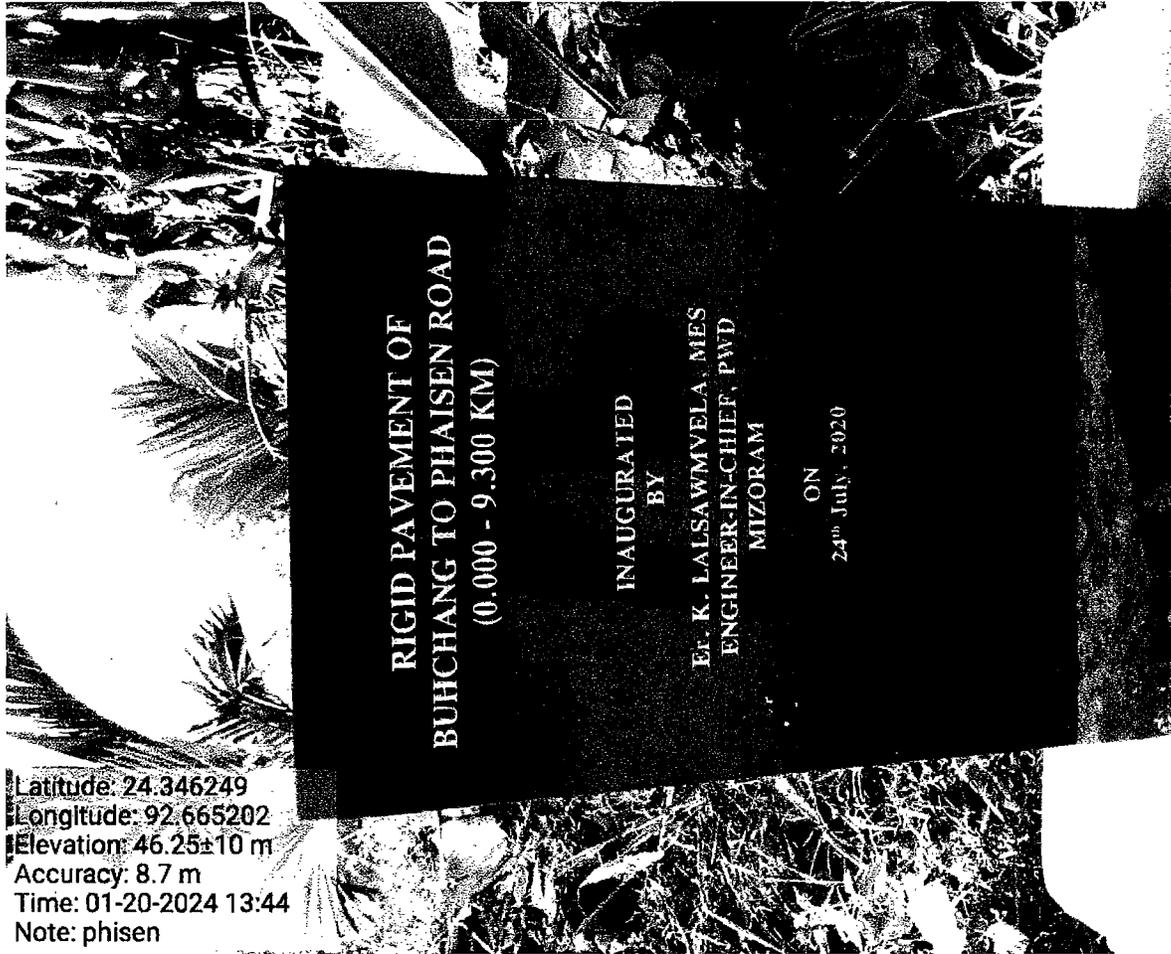
Latitude: 24.377205
Longitude: 92.676555
Elevation: 46.07±13 m
Accuracy: 9.4 m
Time: 01-20-2024 13:54
Note: phisen

Powered by NoteCam



Latitude: 24.346192
Longitude: 92.665201
Altitude: -5.89±8 m
Accuracy: 5.4 m
Time: 01-20-2024 13:45
Note: phisen

Powered by NoteCam



Latitude: 24.346249
Longitude: 92.665202
Elevation: 46.25±10 m
Accuracy: 8.7 m
Time: 01-20-2024 13:44
Note: phisen



Latitude: 01 34 21
Longitude: 92 56 19

Accuracy: 7.0m

Time: 01-20-2013 12:44

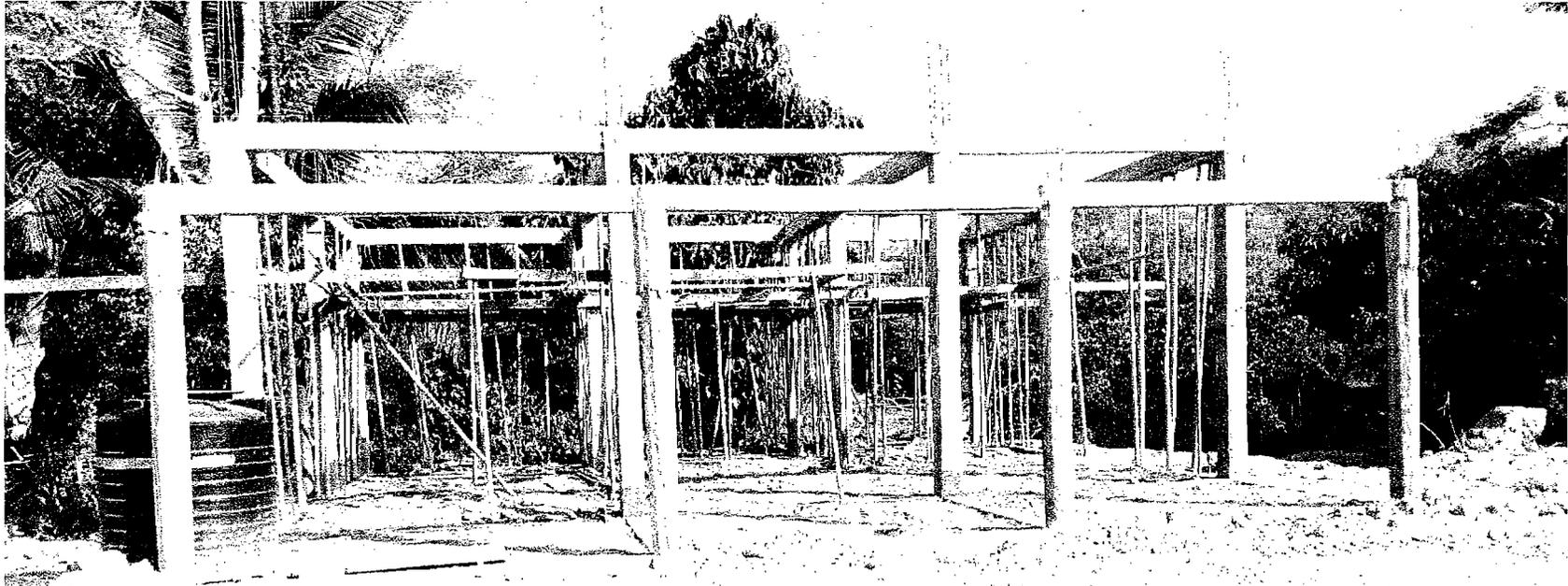
Note: phisen





Latitude: 24.346316
Longitude: 92.665344
Elevation: 41.59±6 m
Accuracy: 4.8 m
Time: 01-20-2024 13:43
Note: phisen

Powered by NoteCam



Latitude: 24.346858
Longitude: 92.665448
Elevation: 48.5±9 m
Accuracy: 4.8 m
Time: 01-20-2024 13:41
Note: phisen

Powered by NoteCam

Green bridge⁹² over Rangami Nala in Subb
of Malsijuri Range, Muzo Divn, constructed by
Mizoram.

—90—



Latitude: 24.87891
Longitude: 92.66957
Elevation: 48.83+7m
Accuracy: 5.4m
Time: 01-20-2024 13:38
Note: phisen

Powered by NoteCam

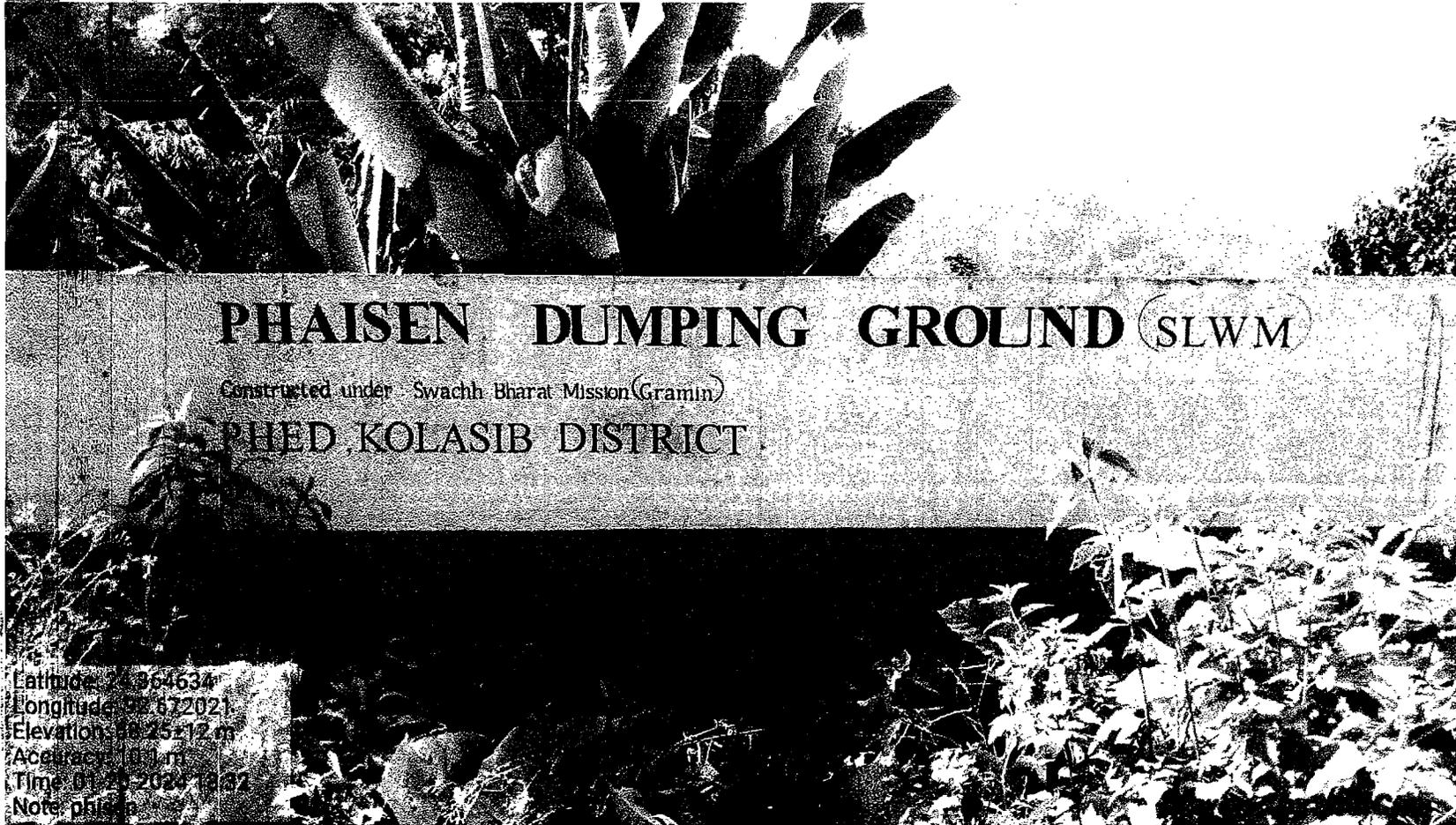






Latitude: 24.362561
Longitude: 92.670608
Elevation: 56.06±12 m
Accuracy: 9.9 m
Time: 01-20-2024 13:33
Note: phisen

Powered by Phisen



PHAISEN DUMPING GROUND (SLWM)

Constructed under Swachh Bharat Mission (Gramin)

PHED, KOLASIB DISTRICT

Latitude: 24.864634
Longitude: 92.672021
Elevation: 10.2512 m
Accuracy: 0.1 m
Time: 01-26-2024 10:42
Note: phis

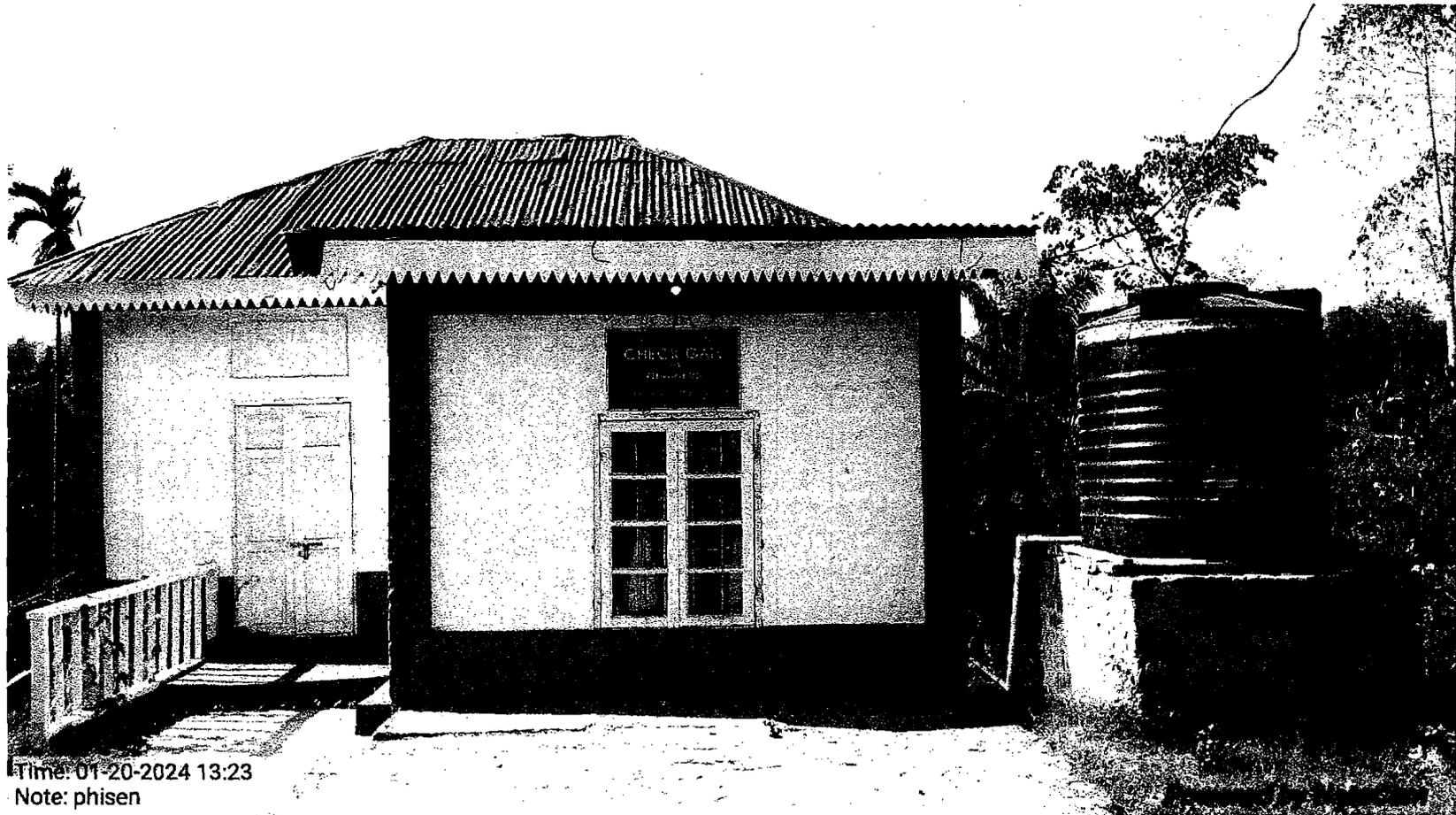


Latitude: 24.369829
Longitude: 92.673961
Altitude: 457413 m
Accuracy: 8.1 m
Time: 01-20-2024 13:30
Note: phisen

Powered by NoteCam



Latitude: 24.37458
Longitude: 92.675691
Altitude: 38.5719 m
Accuracy: 8.7 m
Time: 01-20-2024 13:28
Note: phisen



Time: 01-20-2024 13:23

Note: phisen







Latitude: 24.402914
Longitude: 92.684656
Elevation: 73.23±10 m
Accuracy: 6.8 m
Time: 01-20-2024 13:18
Note: phisen

Powered by NoteCam



Latitude: 24.419473
Longitude: 92.689079
Elevation: 67.44±20 m
Accuracy: 117.5 m
Time: 03-24-2023 14:23
Note: mizoram border

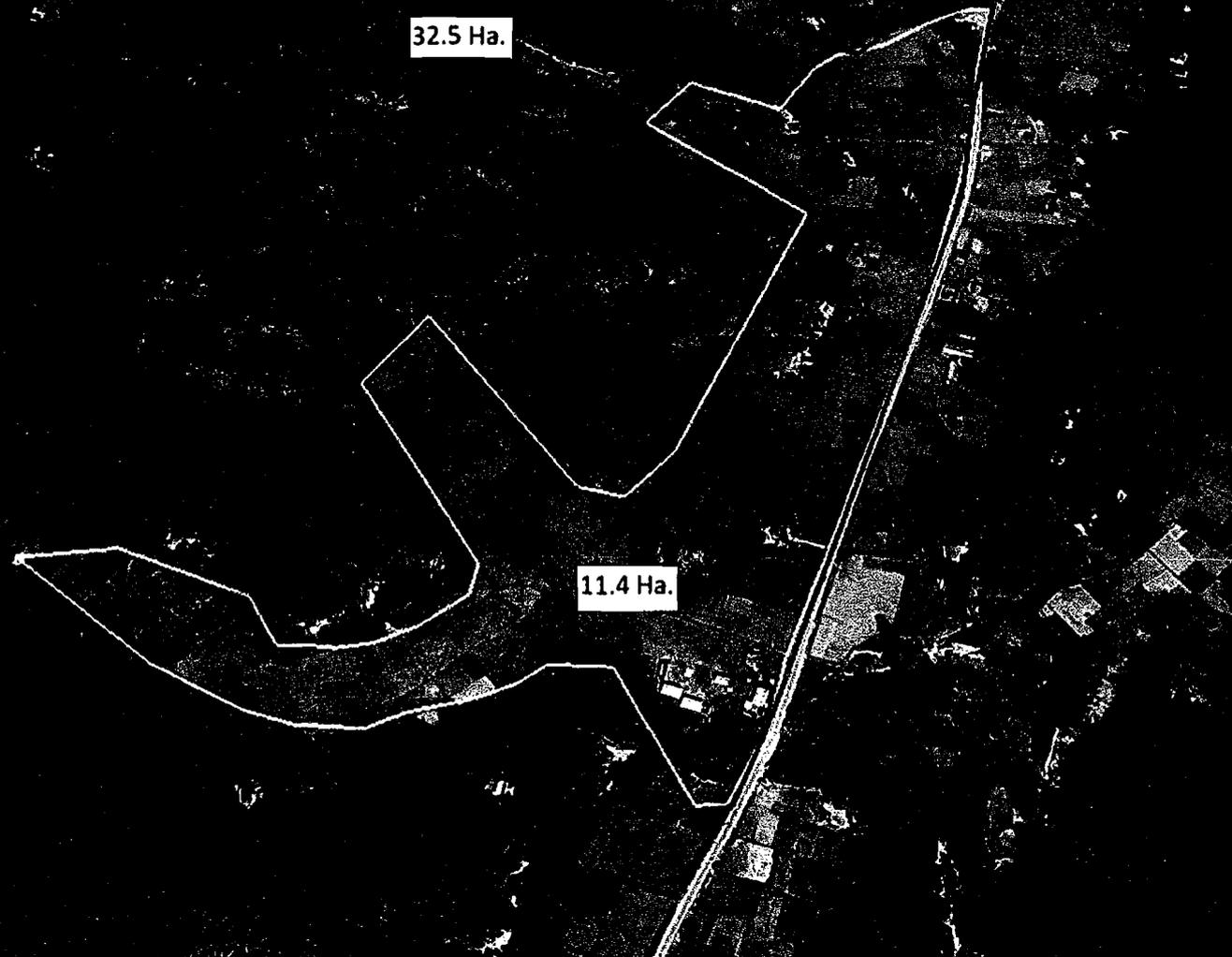
Powered by NoteCam



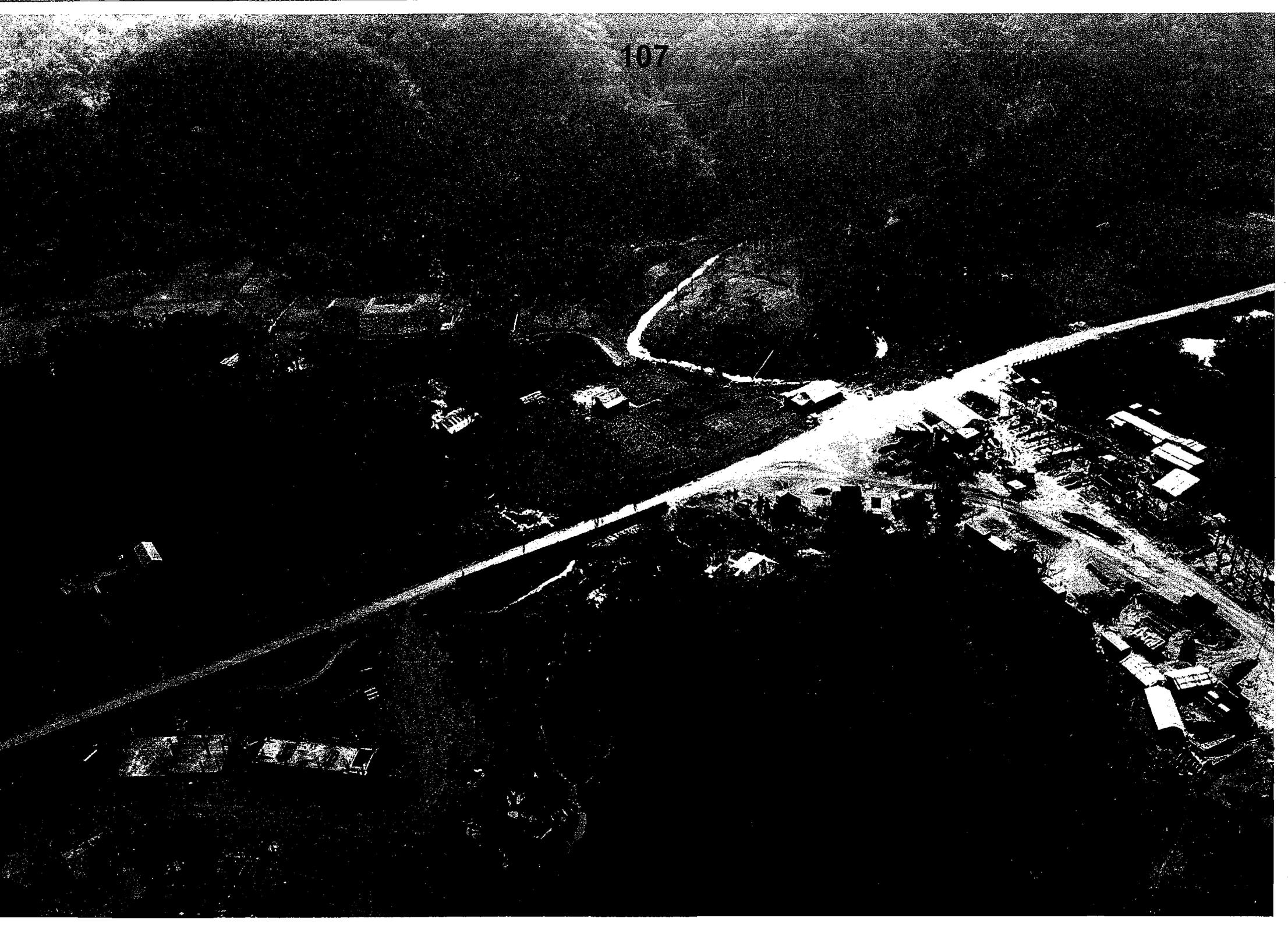
Latitude: 24.416614
Longitude: 92.688703
Elevation: 72.42±13 m
Accuracy: 10.7 m
Time: 01-20-2024 14:08
Note: phisen

Powered by NoteCam

Battalion Camp Area — 103 —
NINE RESERVE ANNEXURE XII
Convicted Area used for housing the Battalion
Outdoor training area for Police and Forest Personnel

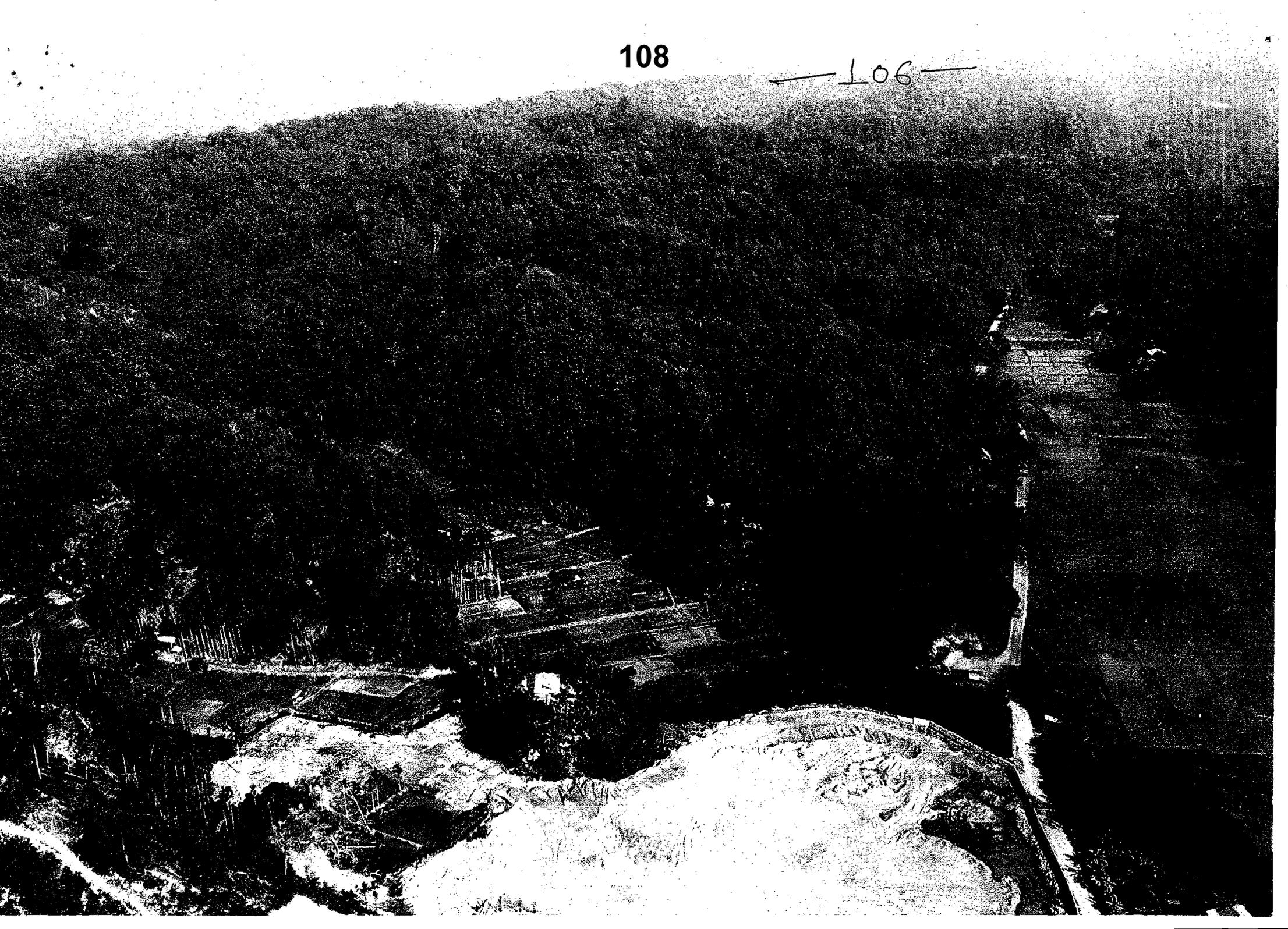




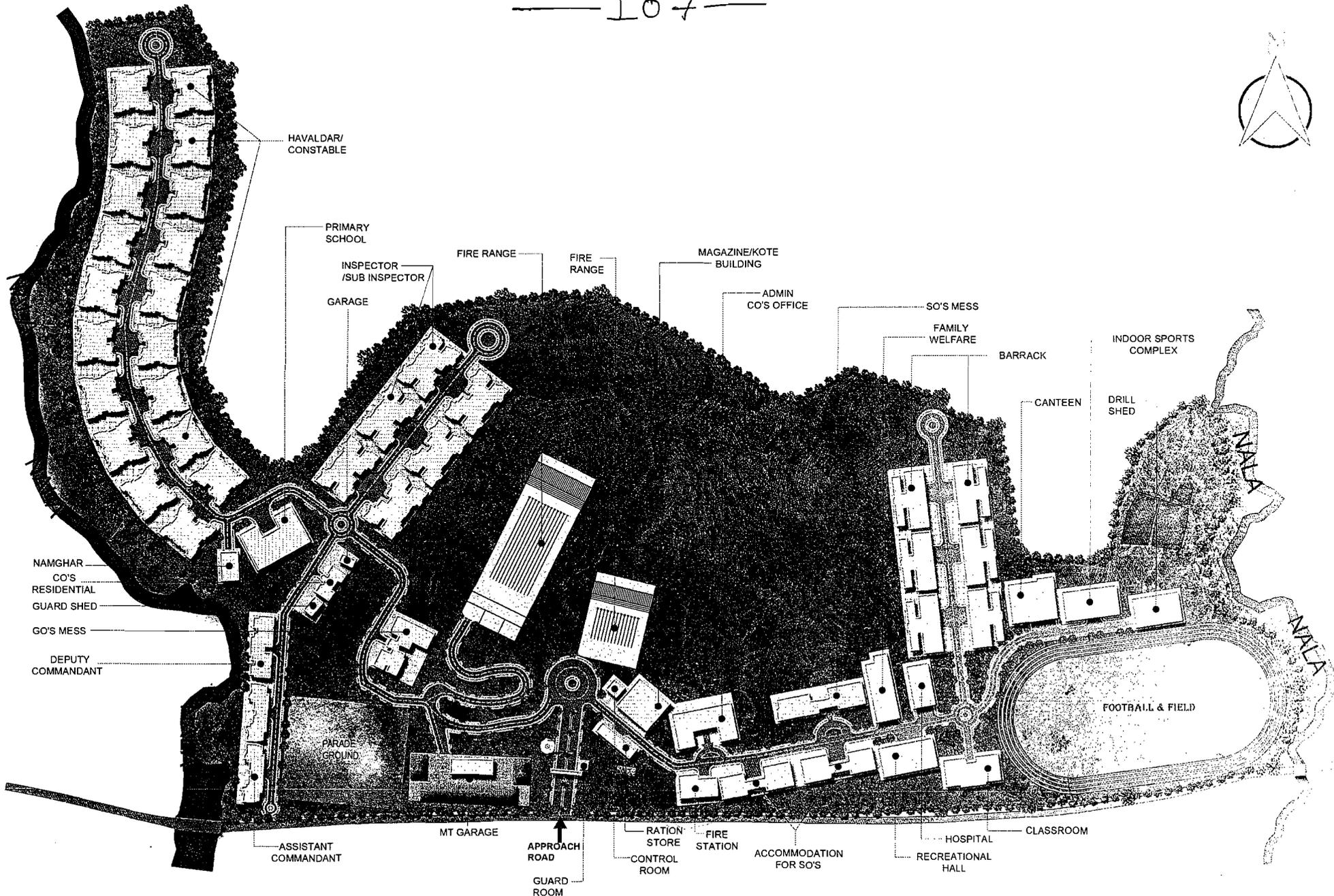


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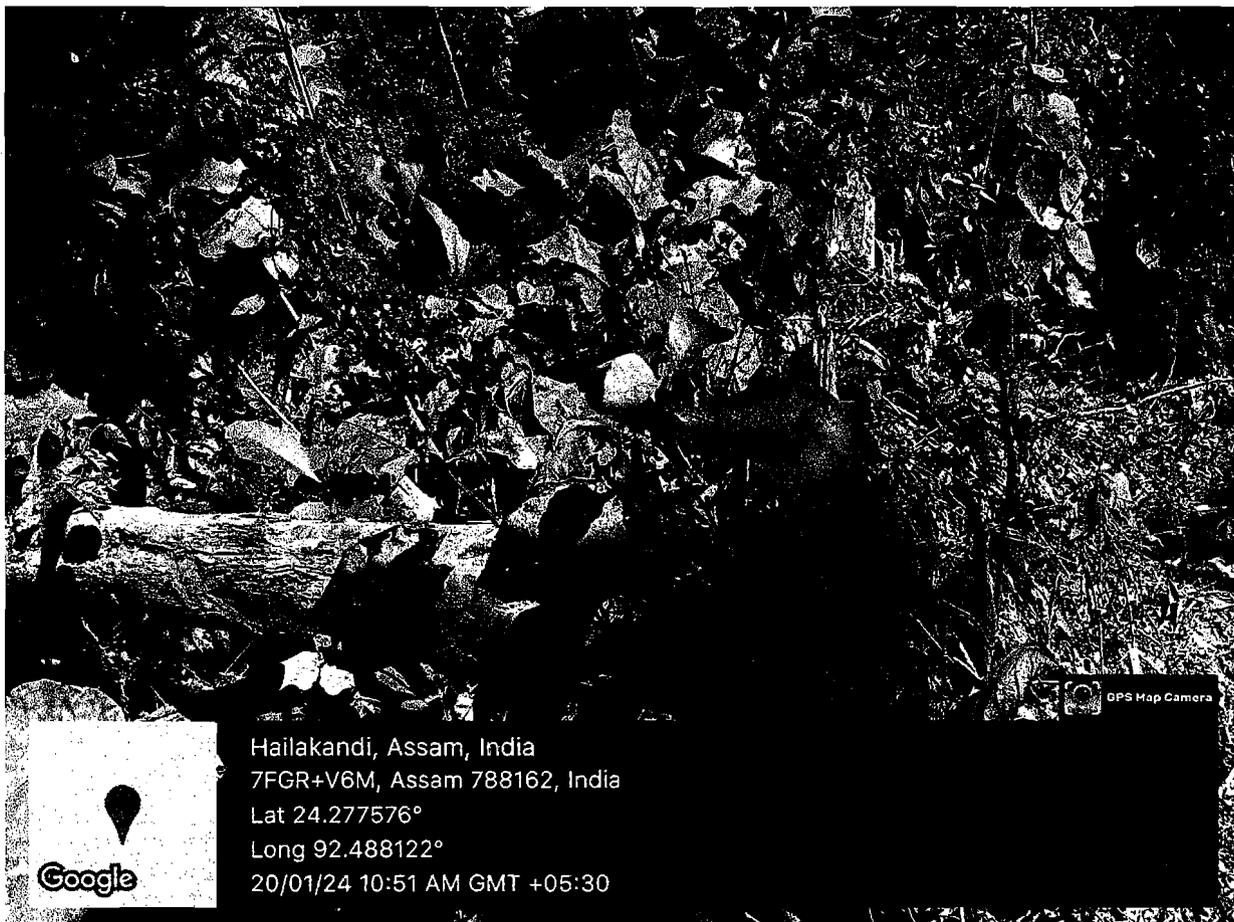
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107

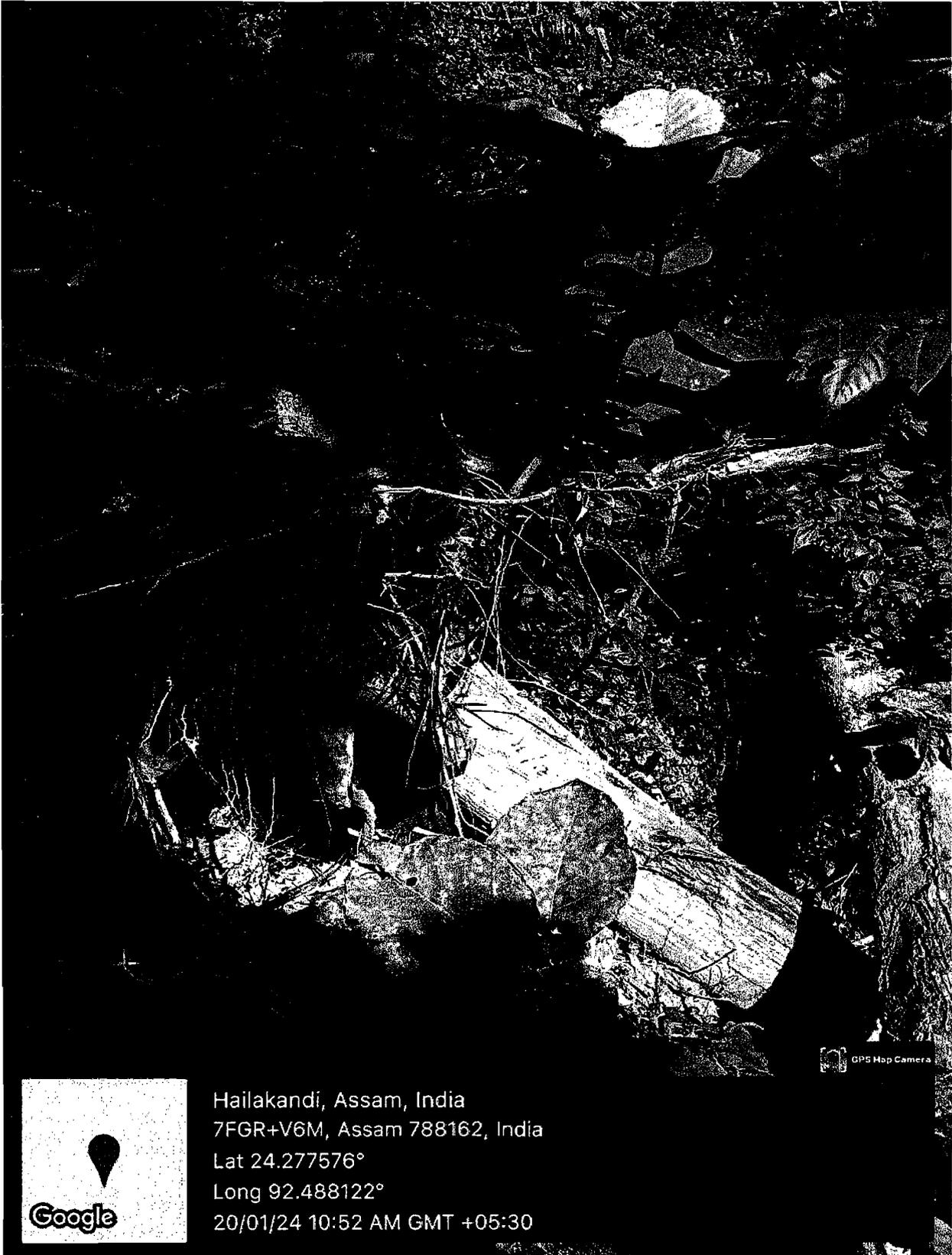


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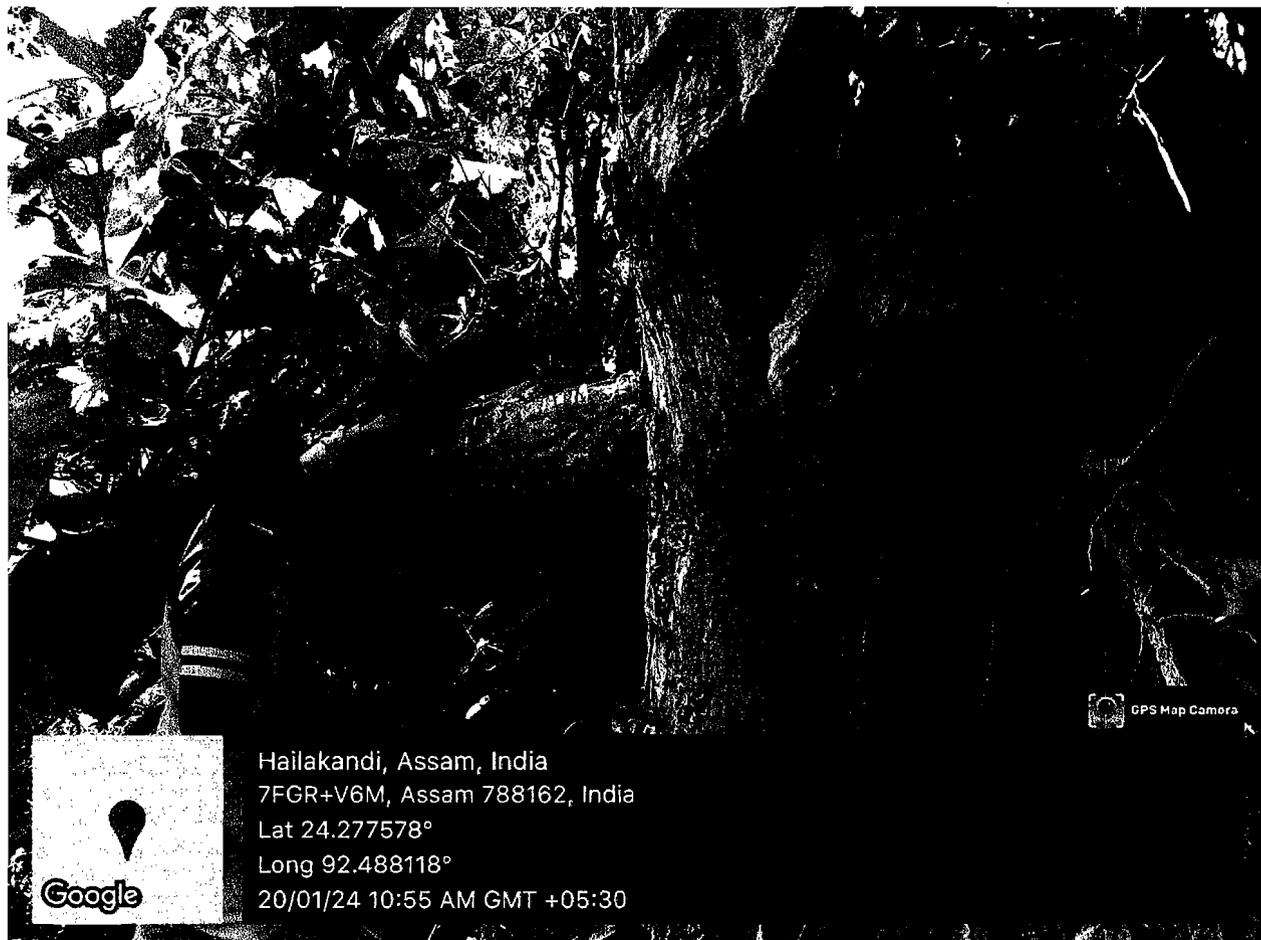
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GPS Map Camera



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GPS Map Camera



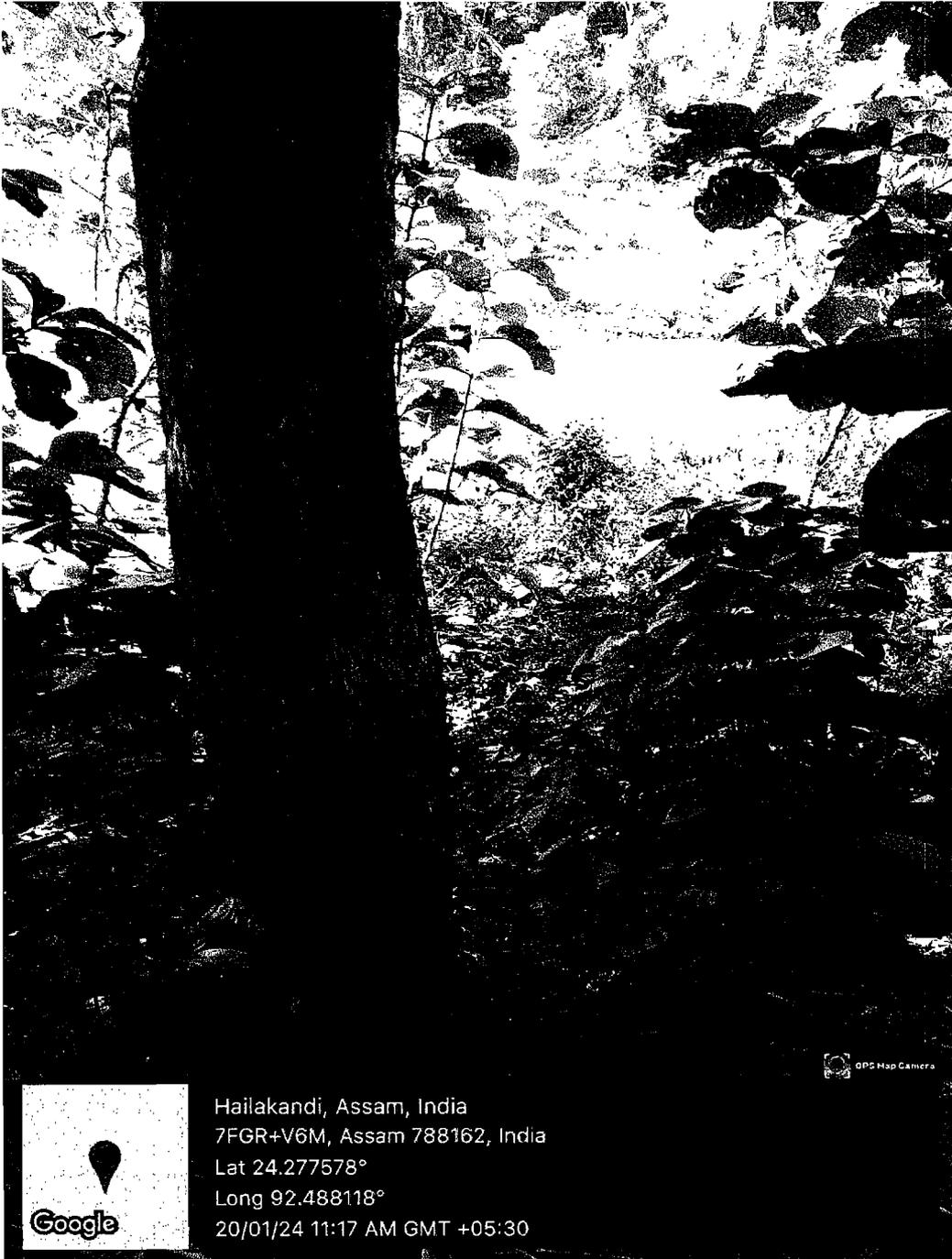
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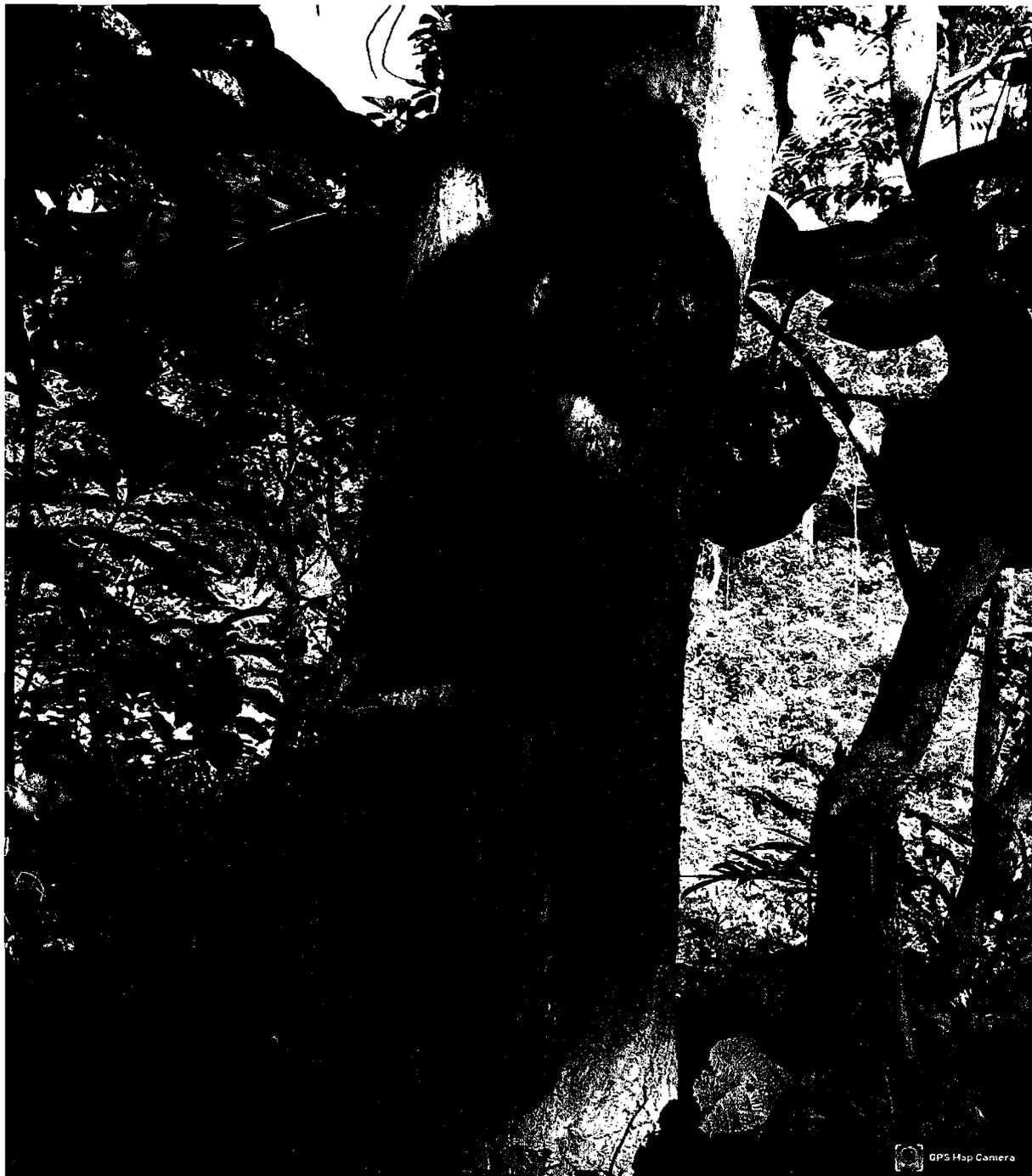
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Hailakandi, Assam, India
7FGR+V6M, Assam 788162, India
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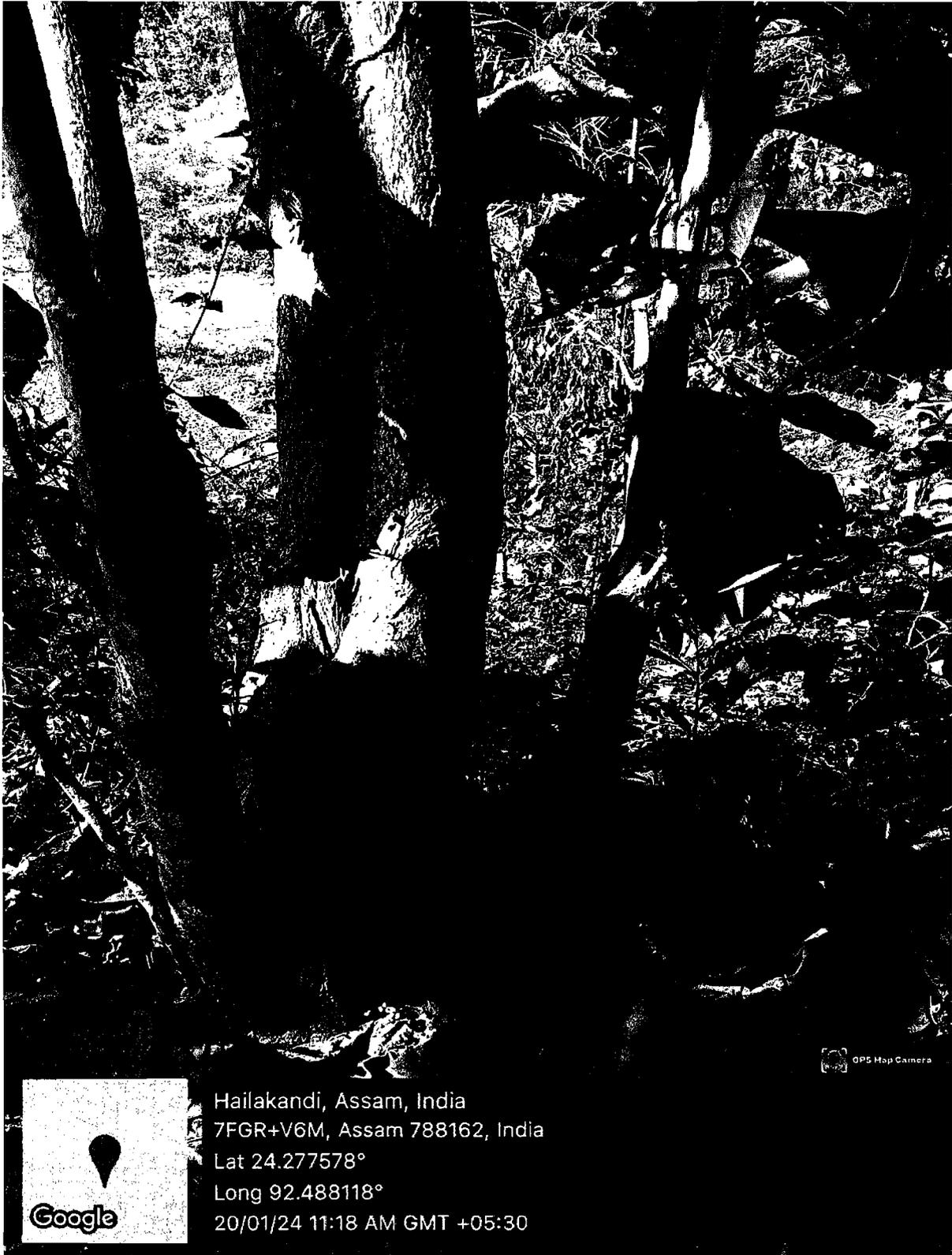
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Hailakandi, Assam, India
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GPS Map Camera

← 116 →



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GPS Map Camera



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GPS Hap Camera



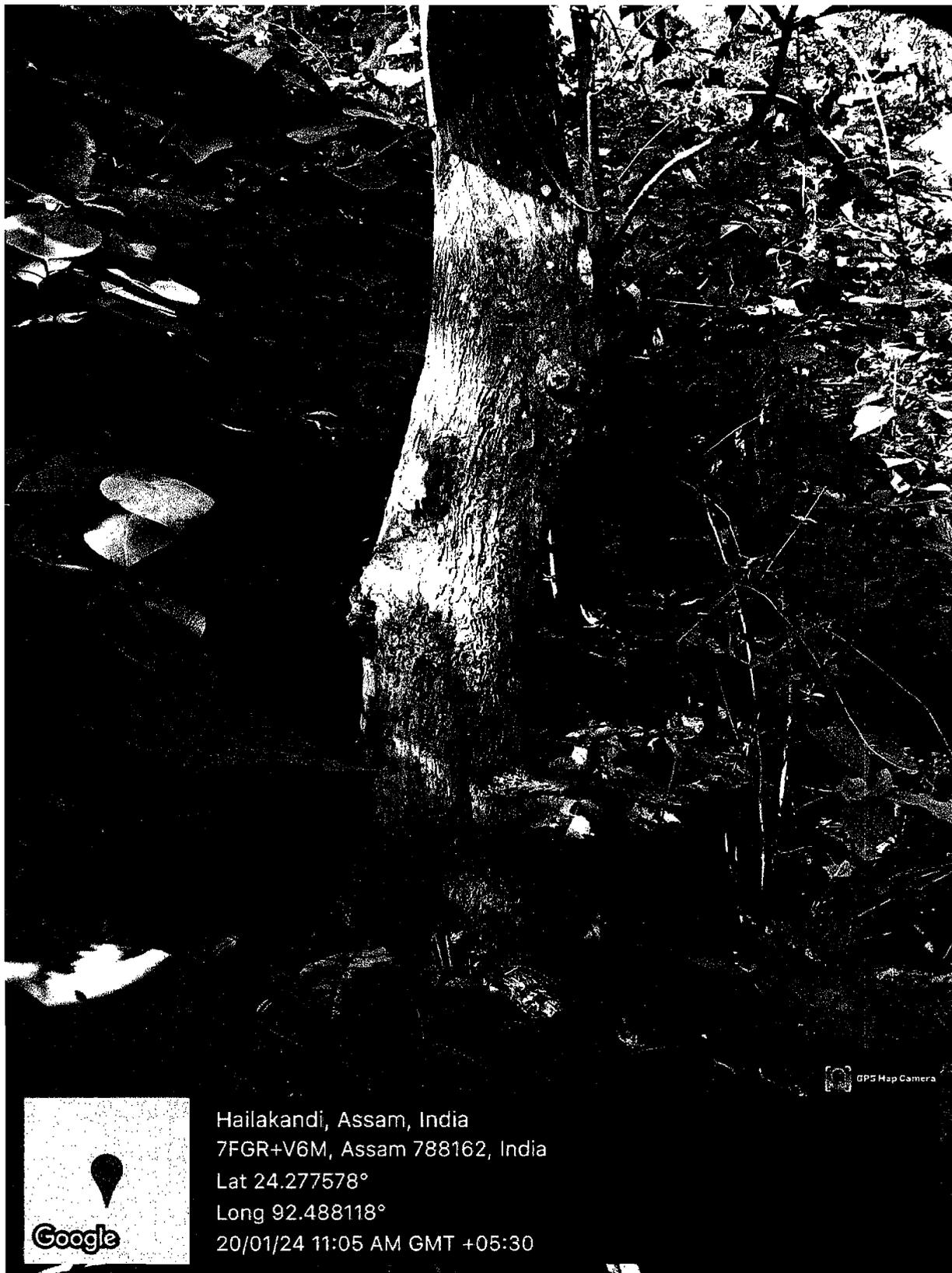
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GPS Map Camera



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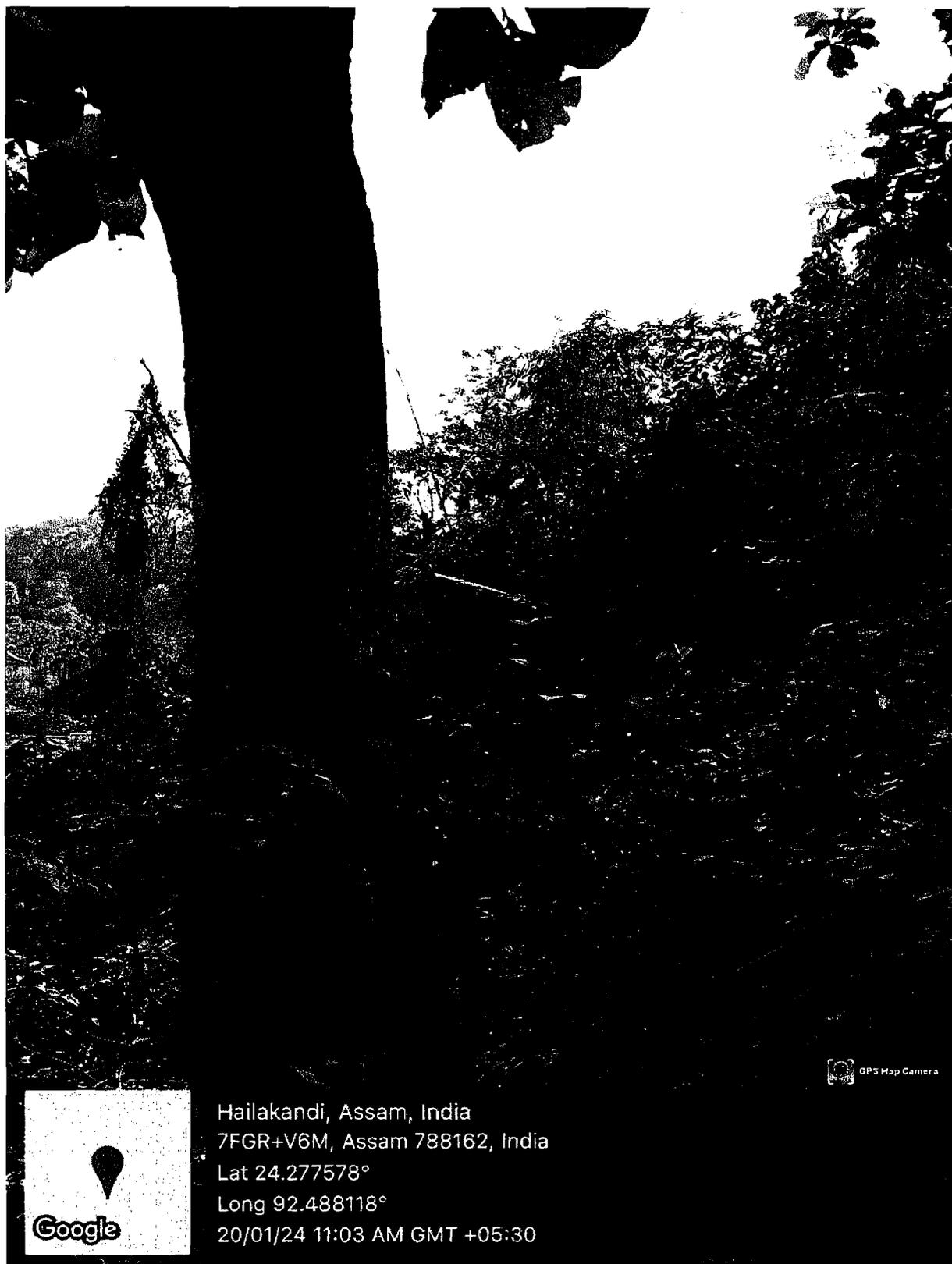
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GPS Map Camera



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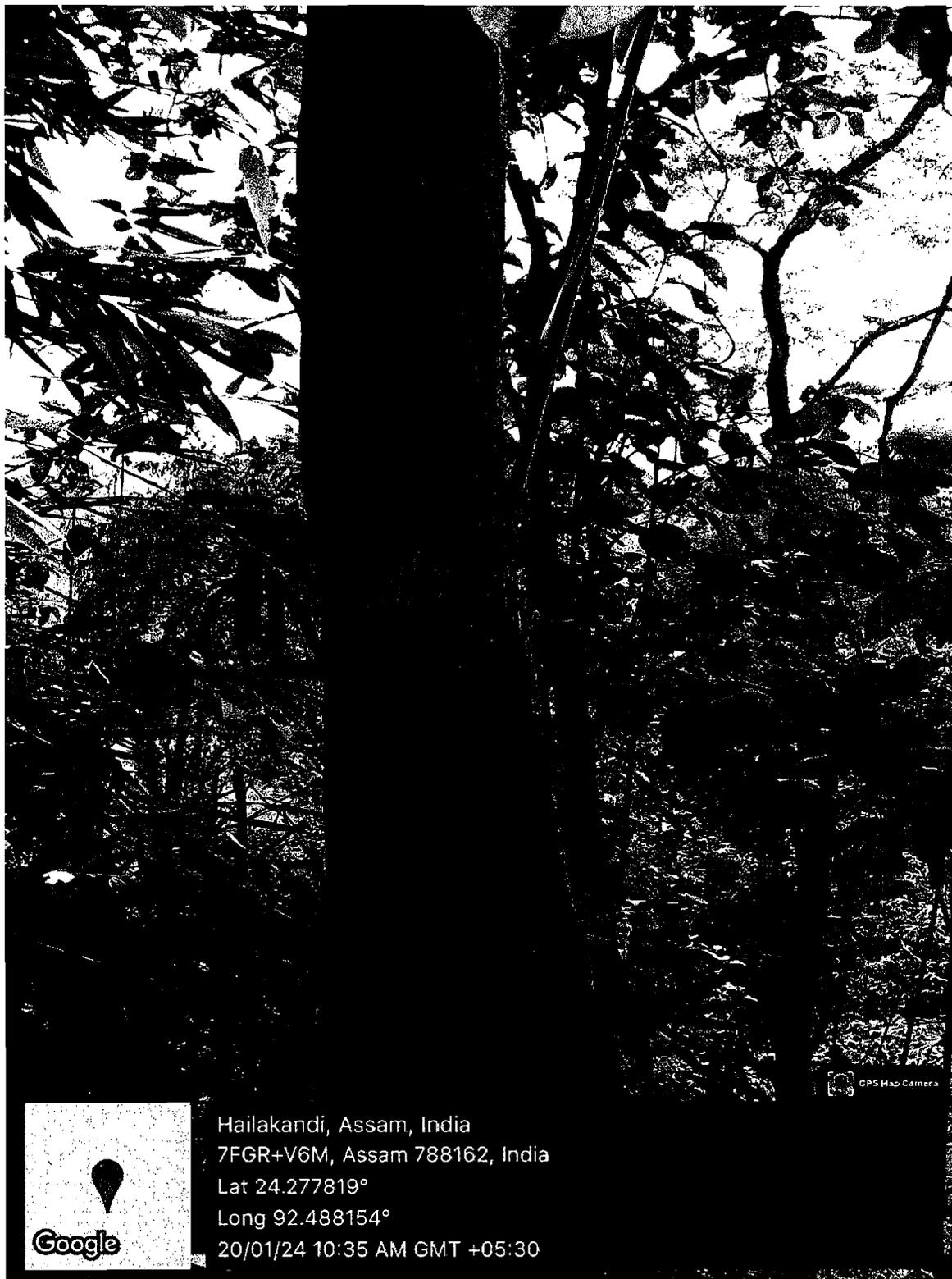
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GPS Map Camera



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GPS Map Camera



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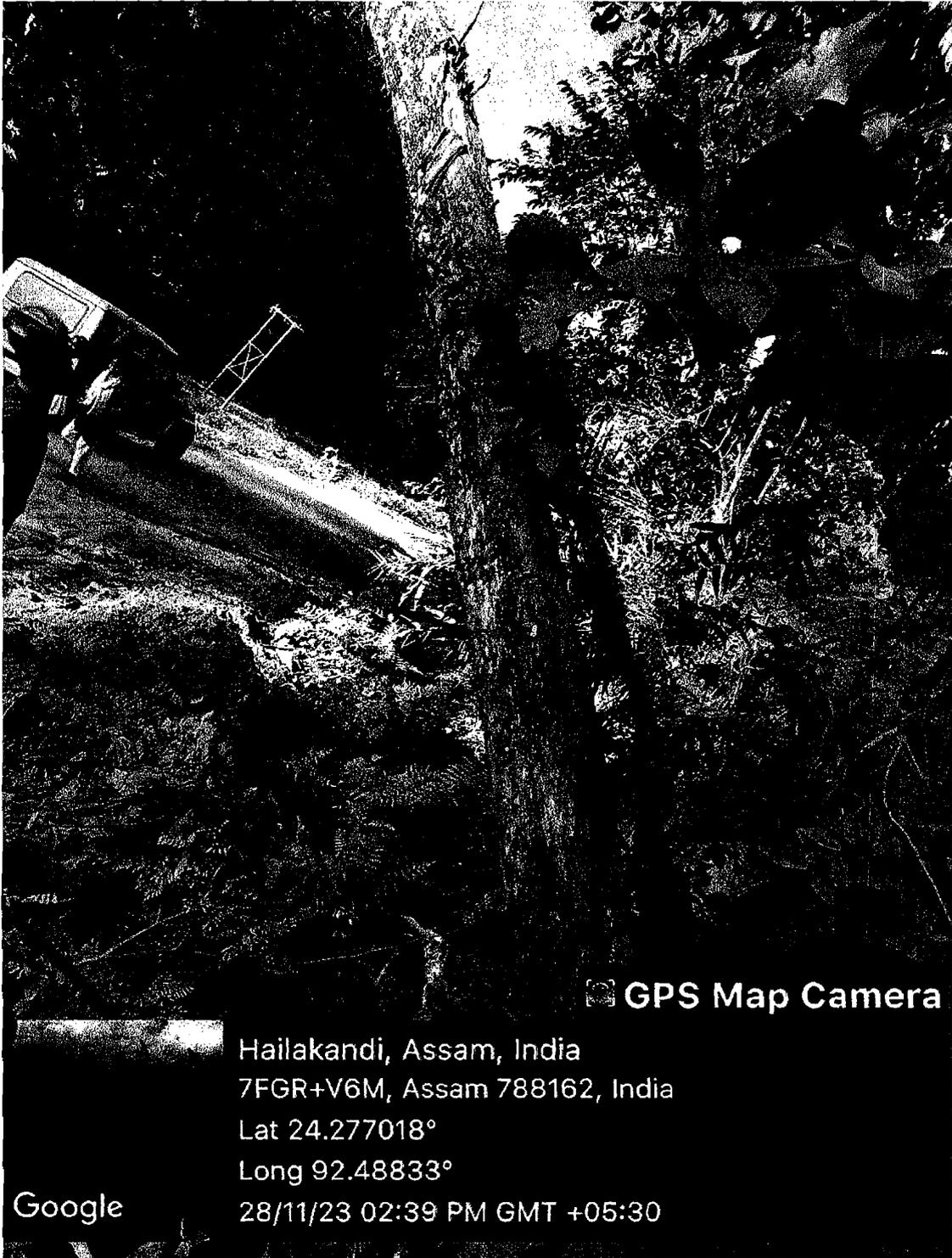


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GPS Map Camera







 **GPS Map Camera**

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